245 D.S.G. (Pondicherry), PHALGUNA 16, 1896 (SAKA) Rly. Budget— 246 Gen. Dis. Gen. Dis.

SHRI PRANAB KUMAR MUKHER-JEE: Under Section 51 of the Union Territories Act this is not required to be laid on the Table of the House. There is no legal compulsion to lay it on the Table of the House. That is why it has not been done.

SHRI SEZHIYAN; Sir, we are not satisfied about it. He says, there is no compulsion. Ir. that case why it was placed on 28th March? Regarding Presidential Order of 29th March seeking to withdraw about Rs. 65 crores from the Consolidated Fund of Pondicherry what happened? They were opposed again and again; but they were coming again and again to place it on the Table of the House.

MR. SPEAKER: I examined this thing. I examined this this morning also. And, after hearing the Minister again I come to the same conclusion, that this should have been laid before the House. If you go into technicalities there is no end to this.

SHRI PRANAB KUMAR MUKHER-JEE: I submit to your direction, Sir.

MR. SPEAKER: Budget, finance, this and that—on these, it is as you know, the masic right of Parliament to know about these things.

Of course, all other matters can be remedied or rectified. But, this is a basic matter. And at the earliest that should come before Parliament. But, if you go on defending it, there is no end to it.

SHRI PRANAB KUMAR MUKHER-JEE: I beg to present a statement showing Supplementary Demands for Grants in respect of the Union territory of Pondicherry for the year 1974-75. 13.36 hrs.

TOBACCO CESS BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): Sir, I beg to move for leave to introduce a Bill for the levy and collection, by way of cess, of a duty of excise on virginia tobacco and a duty of customs on tobacco, for the development of tobacco industry and for matters connected therewith.

MR SPEAKER: The question is:

"That leave be granted to introduce a Bill for the levy and collection, by way of cess, of a duty of excise on virginia tobacco and a duty/of customs on tobacco, for the development of tobacco industry and for matters connected therewith."

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: Sir, I introduce; the Bill.

13.37 brs.

RAILWAY BUDGET 1975-76-GENE-RAL DISCUSSION—contd.

MR. SPEAKER: Now, the Minister will reply to the debate. Shri Tripathi.

SHRI B. V. NAIK (Kanara): Sir, there is a long list waiting.

MR. SPEAKER: I am sorry. Already three days are over.

SHRI B V. NAIK: Still you have got one hour.

MR. SPEAKER: The Business Agvisory Committee fixed the time. If it goes beyond that, I am not bound to accommodate all of them.

SHRI B. V. NAIK; Sir, it is still possible.

MR. SPEAKER: We can accommodate you all when the demands for grants come up. I shall try to accommodate all of you.

^{*}Published in Gazette of India Extraordinary, Part II, Section 2, dated 7-3-75.

fintroduced with the recommendation of the President.

SHRI B V. NAIK Is it not possible for the Minister to reply on Monday?

MR SPEAKER: No. no.

247

SHRI BHAGWAT JHA AZAD (Bhagalpur) There are several members wanting to speak.

MR SPEAKER Well, I am now in the hands of the Minister.

SHRI B V NAIK We have been waiting for the past three days. The Minister is sympathetic. We have got certain burning issues. Please be generous to us

MR SPEAKER Mr. Naik, you will get an opportunity If I allow one or two, then there are so many of them. How can I accommodate all of them. They will all be accommodated

SHRI BHAGWAT JHA AZAD You may give five minutes each

MR SPEAKER Then there is no use fixing the time by the Business Advisory Committee I have given a margin of one hour. It is also exhausted I cannot do anything

SHRI B V NAIK Sir, we are all the most disciplined Members I hope you will be sympathetic to us Also I hope you are in good mood!

MR SPEAKER I am not in good mood

SHRI B V NAIK Sir, it is our earnest request to you

MR SPIAKER We are very much behind the schedule. If the Congress Party is ready I have no objection

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RACHU RAMAIAH) Since four or five people are waiting to speak

MR SPEAKER There is no question. In that case everybody will have the time as he likes. If you do not want to go for lunch, you can keep on speaking while we all go for lunch!

SHRI K RAGHU RAMAIAH: I shell make a suggestion to which the Opposition will also agree. Let us not go for lunch to-day and whoever are here, let them finish upto 14-30 hours each having five minutes and then the Minister will reply.

MR SPEAKER Yes, it is a very good suggestion. In that case Dr. Henry Austin may come here. You can go on speaking. There is no lunch hour to-day also

13.40 hrs.

[DR. HENRY AUSTIN in the Chair]

MR CHAIRMAN. Yesterday, Dr. Govmd Das Richhariya was on his legs He may continue

MR RICHHARIYA please be brief

डा॰ गोबिन्द दास रिछारिया: (झामी) सभ पिन जी, मैं कल गृह कह गृहा था कि उत्तर प्रदेश के पूर्वी जिलों में मैंवडों नहीं, हजारों यात्री सीधे बम्बई के लिये एक भी ट्रेन सीधी नहीं है, जो प्रतिदिन चलती हो, जिसके कारण यात्रियों को बहुत मुसीबत का सामना करना पडता हूं। मेरा निवेदन है कि जो ट्रेन जनत एक्मप्रैस हपने में दो दिन बम्बई के लिये शुरू हुई है, उस को प्रतिदिन के लिये कर दिया जाय।

सैन्ट्रल रेलवे मे झामी डिवीजन का हैड-क्वार्टर है। वहा मे उत्तर प्रदेश के मैकडो यात्री वाया चित्रकूट, मानि उप र इलाहाबाद हो कर बनारम जाना चाहते हैं, लेकिन एक भी एक्मप्रैन ट्रेन उनको इस राम्ने पर ले जाने के लिये नही है। यह हमारे बहुत पुरानी माग है, बहुत दिनों से चल रही है—इस लिये मेरा झानरोध है कि एक एक्सप्रैस ट्रेन झासी से काशी के लिये अवश्य चलाई जाय। उस ट्रेन के रास्ते मे तृलसी स्मारक पडता है तलसीदास जी की जन्म भूमि है, इस लिये मैं बाहता हूं कि उस ट्रेन का नाम "तृलसी एक्सप्रैस" रखा जाय।

250

दक्षिण एक्सप्रैस जो प्रतिदिन दिल्ली से जलती है धीर वापस धाती है, वह लिलतपुर स्टेशन पर कती है। लिलतपुर जिले का हैड-क्वाटर है, उस स्टेशन पर दोनों त फ से गाढी के खड़े होने के बावजूद भी उस क्षेत्र के लोगों को टिकट किर उस गाडी में बैठने की सुविधा नहीं हैं। मेरा निवेदन है कि जब ट्रेन वहा खडी होती है धीर समय की कोई दिक्कत भी नहीं है तो आप आदेश देकर जनता को लिलतपुर स्टेशन पर टिकट देकर उस ट्रेन से यात्रा करने की सुविधा प्रदान करें।

सैन्द्रल रेलवे मे एक मुविधा वह है कि
यदि डीजल के इजिनो की मरम्मत की आवश्यकता पड जाय तो वहा मरम्मत की कोई
सुविधा नही है, उसके लिये बहुत दूर जाना
पडता है। जिम तरह मे को बले के इजिनो की
मरम्मत की व्यवस्था झामी मे है, उमी तरह मे
डीजल इजिनो की मरम्मत के लिये भी झासी
मे कारखाना स्थापित किया जाय।

हमारे वहा एक रेलवे लाइन के लिये बहुत पुरानी माग है-लिल-पुर मे टीकमगड, छतरपुर, पन्ना, रीवा और उसके बाद इलाहा-बाद या सतना, जहा भी सुविधा हो, उस को मिलाने की अवश्यकता है। इस रास्ते पर ग्राप की ताम्बे की खानो का अन्वेषण हो रहा है- वह काम भी ग्रापको मिल जायेगा ग्रीर साथ ही साथ उस केव की तमाम लकडी कायला, पत्थर भीर गल्ला, जा वहा पैदा होता है, उनको भेजने मे सुविधा होगी, जिससे उस क्षेत्र का विकास हो सकेगा। उसके लिये पहने मर्वे भी हु 1 थ. ग्रब फिर से नया सब कराकर, इस पचवर्षीय योजना मे इसको शामिल करने की कुपा करे।

एक बडी प्रावण्यक चीज यह है कि पहने झां है, से एक पैसेन्जर ट्रेन लखनऊ के लिये जाती थी, श्रव उसको बदल कर कानपुर तक कर दिया गया है। उस ट्रेन के श्राधे डिब्बे श्रव कानपुर में अवध एक्सप्रमा में जोडे जाते हैं, जिससे प्रतिदिन सवारियों को बहुत असुविधा होती है। मैं चाहता हूं कि इस ट्रेन को पहले की तरह से ही लखनऊ तक बढ़ाने की व्यवस्था की जाय।

आप के यहा से एक सर्कुलर निकला है कि जो लायल कर्मचारी थे, रेल्वे उनके बच्चो को नौकरी देने की स्विधा देगी। लेकिन मैं एक बहुत ग्राण्चयंजनक वात ग्रापको बतलाना चाहता हु। जहा बहुत प्रधिक लायल कर्मचारी थे, बहुत ग्रधिक निष्ठःवान कर्मचारी थे. जिन्होने कम से कम हडताल मे हिस्सा लिया. उनको ग्रनुपात के लिहाज से बात कम मुविधा मिली है। झासी सैन्ट्रल रेववे का डिवीजनल हेडक्वाटर है, वहा उन कर्मचारियो के लवा जो जेल में थे, सब के सब उपस्थित है, चुकि वहा सबसे ग्रधिक हाजरी थी, इसलिये वहा से कर्मचः रियो की सब मे ग्रधिक दरख्वास्ते ग्राती है, नेकिन उनके लिये वह कह दिया जाता है कि दरस्वाम्ने ज्यादा है ग्रीर जगह कम है. इसलिये नही लिया जा सकता है। मैं चाहता ह कि ग्राप ऐसी व्यवस्था करे कि जगहो को धनुपात के लिहाज से बाटे तब उनको वह सुविधा भ्रच्छी तरह से प्राप्त होगी । मैं भ्राप मे निवेदन करता हु कि जहा के कर्मचारी लायल थे, जिन्होने निष्ठापूर्वक कार्य किया. हडताल मे भाग नही लिया, उनको उनके धनुपात के लिहाज से, जगह दी जाये, ऐसा ग्राप इपने सर्कल में संशोधन करने की कृपा करे।

इन शब्दों के साथ मैं फिर निवंदन करना चाहता हू कि आदने जो बजट पेश किया है. उससे लोगों को मन्ताप मिला ह । मैं इस हाउस के तमाम माथियों के साथ फिर आपको बधा: देना चाहता हू और आपका अभिनन्दन करता हूं।

श्री रामसूरत प्रसाद: (बासगाव) सभापति जी, सबसे पहने तो मैं भूतपूर्व रेल मत्नी श्री नलित ना ायण मिश्र जी के प्रति, जिन्होंने रेक्ष्यं के विकास के लिये, पिछडे इलाको को उन्नति के लिये बहुत काम किया 251

इसके साथ माथ जो हमारे वर्तमान रेल मत्री जी है--प॰ कमलापति जी तिपाठी--जो बड़े सुहृदय, उदार श्रीर विकट से विकट समस्याम्रो के समाधान के लिये सक्षम हैं, उनके हाथ में भ्राज रेल मनालय का भार श्राया है - उनवा ग्रिभनन्दन करता है। जिस प्रकार से उन्होंने वजट भाषण दिया है. उससे स्पष्ट होता हं कि वे मारी समस्यास्रो का समाधान करने मे सक्षम हो सकेग---ऐसी मुझे आशा ही नहीं, पूर्ण विश्वास भी है। चिक वे ग्रामीण े जो से पिछडे क्षेत्रों से, श्रविकसित क्षेत्रो की पर्शिस्थातिया से परि-चित हैं, इसलिये मुझे ग्राश हं कि वे यहा का स्थिति पर पूरा ध्यान देगे श्रौर सब समस्याग्रो की स्रोर ध्यान देवर जो जरूरी चीजे है उनको पुरा करने का प्रत्यन करेगे।

सभापति जी, सबसे पहले मैं अनुस्चित जातियो श्रीर ग्रनुमुचित जनजातियो की रिजर्वेशन के बारे में वहना चाहता है। ग्राप के यहा से एक प्रिनका निकलती है। हमको पिछले रेल मत्नी से यह ग्राम्बामन मिला था किरेल विभाग की तरफ महर 6 महीने के बाद एक पुस्तिका निकलेगी जिसमे अनुसूचित जातियो तथा अनुसूचित जनजातियो का रिजर्वेशन पूरा करने के बारे में तथा उनकी प्रगति के लिये जो अन्य कार्य उनका विवरण दिया जायगा । 30-9-1973 रिपार्ट सम्बन्धी को इस तरहकी एक पुस्तिका यहा रखी गई. उसके बाद कोई पुस्तिका नही रखी गई। जो पुस्तिका रखी गई थी उसने शह्युल्ड कास्ट्स ग्रीर शह्यून्ड ट्राइब्ज के रिजर्वेशन के बारे मे विवरण दिया हुआ है, इसके अति-रिक्त इन कैन्डीडेस्ट्स के लिये जो कसेशन म्रादि दिये गये हैं उन का भी उल्लेख है। लेकिन इस सम्बन्ध मे जो नियम निर्धारित किये गये हैं, जिन के भाधार पर कि वह रिज-

वेंशन पूरा होना चाहिये, यह पूरा नहीं हो पाया है। उदाहरण के लिये क्लास ! में, जो यु० पी० एस० सी से माते है--मैंने देखा-- कि 4.3 प्रतिशत ही इस पुस्तिका के मुताबिक रिजर्वेशन पूरा हो पाया है। क्लास 2, 3 तथा 4 मे, जिन मे रेलवे के जनरल मैनेजर्स को भ्रधिकार दिया गया है कि जहा पर रिजर्वेशन पूरा न हो, वे अपने ध्यधिकार का प्रयोग कर के पूरा कर सकते हैं. उन्होने भी उस को पूरा नहीं किया है। परिणामस्वरूप कही भी अनुसूचित जाति श्रीर श्रनसचित जनजाति के लोगो को क्लास 1, 2, 3, 4 मे पूरा सरक्षण नही मिला है ग्रीर इस के लिये जो श्रधिकारी उत्तरदायी बनाये गये है उन के प्रति भी कोई कार्रवाई नहीं की गई है। मैं चाहुगा कि इन जानियों के पडे लिखे लोग जो बेकार पडे हए है जिन के सामने समस्याए हैं, न खेती है ग्रीर न रोजी का और कोई साधन नहीं है, उन का मानसिक सतृतन बना रहे इस के लिये आवश्यक है कि रेलवे में उन की नियक्ति प्रतिणत के प्रतु-मार की जाय। मझे उम्मीद है कि वर्तमान रेल मन्त्री हम दिशा मे घ्यान देगे और जातक श्रनस्वित श्रौर जनजानि के लोगो को रिजर्वेणन पूरा नहीं हो जाता तब तक कोई श्रीर जाति के लोग भर्ती न किये जाये, ऐसी व्यवस्था करेंगे। हमारे वर्तमान रेन मन्त्री जी बटे उदार है, मुझे ग्राशा है कि वह जरूर इस तरफ घ्यान देगे और अधिकारियो पर भी ग्रक्ण रखेगे। जो लोग इस सम्बन्ध मे जारी किये गये श्रादेशों का पालन नहीं करते उन के कैरेक्टर रोल में एट्टी की जाय, उन के खिलाफ मख्त कार्रवाई की नाय ताकि 28 साल से जो एक धाभिशाप बना हुआ है सरक्षण पूरा नहीं हो सका है, वह भी घ से शीध पूरा करे।

सभापित जी, हडताल की परिस्थिति क्यो पैदा होती है ? जो नीचे के ऋधिकारी, काम करने वाले कर्मचारी हैं उन का उपर के अधि-कारियों से सामंजस्य का वातावरण पैदा

नहीं होता है। स्रगर उच्च स्रधिकारीगण नीचे के काम करने वाले कर्मचारियों से समय निभय पर समन्वय स्थापित करते रहै और एक दूसरे की समस्या को समझते रहें तो कभी हडताल की नौबत ही न आये।

रेलवे के बारे में मेरा निवेदन है कि जो समस्तीपूर से लखनऊ तक जोडने के लिये बाराबंकी तक की छोटी लाइन को वडी लाइन में परिवर्तित करने का काम है उस की गति को बढाया जाय ताकि निर्धारित समय के ग्रन्दर वह काम ग्रवश्य पूरा हो जाय। बांसगांव तहसील का मेरे क्षेत्र का जो संसदीय क्षेत्र का हिस्सा है वहां से लाखों की तादाद में लोक विदेशों में ग्रपनी रोजी कमाने के लिये गए हुए हैं क्योंकि कि न वहां रेलवे लाइन है ग्रीर न कोई उद्योगधंधा है। माननीय विपाठी जी उस अंचल से पूरी तरह परिचित हैं, मैं चाहूंगा कि वह इस तरफ जरूर घ्यान दें**गे** । सहजनवा से दोहरीघाट तक रेलवे लाइन जोड देने से बनारस से इलाहबाद तक जाने की दुशे तम हो जायगी ग्रौर जो लोग वाहर गए हुए हैं वह ग्रपनी रोजी रोटी कमा सकेंगे:

रेलवे वोर्ड के अधिकारीगण में शेड्यूल्ड कास्ट का कोई भी अधिकारी नहीं है। मेरी मांग है कि क्लास 1 की पोस्ट्स पर शेडयुल्ड कास्ट्स ग्रौर शेडयुल्ड ट्राइव्ब्ल के लोगों को रखा जाय और उन को यह जिम्मेदारी सौंपी जाय कि शेडयुल्ड कास्टम और शेडयुल्ड टाइब्ज का जहां जहां रिजवेंशन पूरा नहीं हो रहा है वहां पुरा करने का वह काम करें। अन्यथा उच्च अधिकारी लोग जो एयर कंडीशन्ड कमरों में बैठते हैं वह इन लोगों की समस्याओं को नहीं समझ सकते। परिणामस्वरूप हमारी इन्छाम्रों की पूर्ति नहीं हो पायेगी मौर कांग्रेस जिन्दा नहीं रह पायेगी। इस दिशा में मैं चाहुंगा कि मन्त्री जी घ्यान दें।

इन शब्दों के साथ मैं इस बजट का स्वागत करता हूं।

SHRI S. M. BANERJEE (Kanpur): I was in Bangalore when I got the news that the respected Kamplapati Tripathi had been assigned the job of the Railway Ministry. I did not hesitate even for a moment to send a message assuring him of my full support and the support of the Association of railway employees to which I belong. I requested him to consider with the utmost sympathy the cases of those who had participated in the strike.

Gen. Dis.

During his budget speech, the hon. minister has very kindly made a bold and firm announcement condoning the break in service of all employees who participated in the strike. I must congratulate him and request him to show generosity to the dismissed employees and see that they are immediately taken back on the job. In reply to a question on 18th February 1975, the hon, minister said:

"Considerable progress has been made in regard to taking back to service of permanent and temporary employees earlier dismissed/removed or whose services were terminated. Out of about 16,700 permanent/ employees, presently temporary there are only about 2.900 who remain either dismissed/removed terminated."

It means regular employees numbering about 2900 are still to be taken back. About the so-salled casual labour, even though they have been serving the railways since the last 6, 7 or 8 years, because the decasulisation scheme was not applied, were still treated as casual labour. In regard to casual labour the minister said, out of about 21,600 discharged, about 12,470 have been re-engaged. This means practically 50 per have been re-engaged and nearly 11.000 so-called casual labour are still rotting on the streets. That is why I request the minister to consider all these cases. Let him forget what happened during the strike. During the

[Shri S. M. Banerjee]

strike, we strike and strike hard. In 1968, after the strike, the Prime Minister took a decision to condone and granted general arnesty that all should be taken back. I hope the hon. Railway Minister will also do the same thing.

According to the minister's statement, so far, a total number of 1.111 railway employees were convicted. On scrutiny of the charges for which they were convicted, all except 55 have been taken back to duty. These 55 were convicted for serious charges as indicated in the statement. So, it means serious charges are against only 55 employees. There are at present 1,083 employees, according to the statement, against whom cases are pending in courts involving violence and sabotage. I appeal to the hon. Railway Minister in all seriousness and earnestness and with all humility to take a lenient view. Once the dismissed employees are back in service. a good atmosphere will be created. After all, the Railway has to run with the help of the employees also in addition to the members of the Railway Board. So, the hon, minister should show leniency and take back all the employees.

Railway employees are industrial employees and are covered by the Industrial Disputes Act. I Kamalapathi Tripathiji to kindly fight the case of railway employees for bonus. It is a tragedy that a person manuafactures bread in the Modern Bakeries gets bonus because it is a public undertaking and a person who manufactures locomotives at Chittaranjan or Varanasi does not get it because it is a departmental undertaking. This is a peculiar logic which does not go down the threat of the railway employees.

I want to know what further steps are being proposed by the Railway Ministry to advise the Finance Ministry for finalisation of collaboration agreement in view of the promises made to the people for early execution of the Metropolitan Transport Project, Calcutta. I also want to know whether it is a fact that foreign collaboration by contractor's firm has actually reduced much the foreign exchange involvement from the original plan, I want a reply to this because the people of Calcutta really want this railways. Though it could be done and money has been spent, we want a definite assurance to this effect.

14 hrs.

Lastly, I want to pay homage, shrd-dhanjali to the late Shri L. N. Mishra, who is no more with us. He had made certain promises. I hope those solemn promises will be implemented in letter and in spirit by his successor. Shri Kamlapati Tripathi, for whom I have great respect.

SHRI B. V. NAIK (Kanara): Sir, I place on record my deep gratitude to our Minister for Parliamentary Affairs, for having given us this opportunity. If in the moment excitement I have said anything which has hurt the Minister, whom I love very much, I tender my unconditional apologies. Let it go on record.

Since the time is limited and as I would not like to deprive my other friend of their opportunity to say something, I will confine my remarks to only one point, so that it is brought to the generous sympathetic attitude, for which Shri Kamlapathi—Tripathi is known.

I will say in passing that the allotment made for the development railways in the Fifth Plan is a very negligible amount, almost a drop in the august Through the ocean. forum of this Parliament I would like to urge on the Planning Commission that there should be increased allotment for this priority sector of railways. There can be curtailment in other spheres, but there should be increased allotment for the railways because this is virtually the nerve centre of our country.

In this connection, I may bring to your notice that though for almost one decade there has been a request for the construction of a railway line, for the Fifth Plan the Planning Commission has provided hardly 6 per cent of its total allocation of Rs. 1400 crores, namely, Rs. 86 crores in respect of new lines. This is absolutely in sufficient to construct even one reasonable and decent railway line.

I would not like to add more to what has been said already by Shri Shankerrao Savant, in regard to the demand for the west coast railway line. Between lines running parallel to the national highways and lines running radial, to the national highways. I would prefer radial lines because radial lines will prove to be more productive. In regard to parallel lines. though they may not turn out to be counter-productive, they amount duplication of effort. On the west coast there is already a road taking shape. So, the radial line from Hubli to Karwar, extending over 120 km, would be a vital artery for the development of our hilly, remote, forest There are four and backward areas points which I want to mention in this connection.

According to the statistics given the cost of hauling one ton of material by railway line over a distance of one km. costs hardly 5.89 np. I am not saying we should go in on the basis of passenger comfort, but since production is of paramount importance to our country, we have to produce more. If we have to produce more and export more, we have to transport goods In my area there are nearly about 100 to 200 trucks today carrying iron ore between Hubli and Karwar, one of the minor ports, being developed as an all-weather from Hubli to Belakeri, one of the minor ports and from Hubli to Tadri. There are about 200 trucks daily plying over a distance of 120 km. or so. Each trip, including the vacant journoy, empty trucks running from the ports to the railway junction at Hubli costs, for 10 tonnes, Rs. 400. Out of

Rs. 400, it works out per tonne, per km., approximately 40 np. I hope, the Railway Minister will ponder over the comparative advantage of taking a tonne of material over a kilometre at a cost of 5.86 np and taking a tonne of material over a kilometre at a cost of 40 np. These are comparative figures.

What about diesel cost? Out of 40 up, per tonne per km 25 np, are spent on diesel. Where does this money go? It goes to Arab countries. We have to import it at a fabulous cost, this importation of diesel into this country, making it available on this priority need of exports. If we have to conserve all these savings, virtually about 400 per cent saving will be there in respect of transportation.

Not only that It will open up the hitly districts. It will develop the miner ports into major ports. We can increase our export potential. Our potential for export of iron ore as well as manganese is virtually unlimited. Arabs have got only eight years' ctore of oil. They are not going to conserve it to that extent We are going to conserve our iron ore which will last us not less than 500 years. This is the only point that I wanted to make.

There has been a techno-economic feasibility survey. But, it has been dragging its feet. At the time when I am making this demand, I would say that the Railways not being a business concern but a utility concern, will have to see it not on the basis of balance-sheet. They have to open up these areas. If they do not do it, they will fail in their duty.

श्री बी० धार० शुक्ल: (बहराइच): सभापित जी, इस वर्ष का रेल बजट करों से मुक्त, व्यावहारिक और जास्तविकता के ऊपर धाधारित है। इस की व्यापक सराहना, समर्थन धीर स्वागत देश मे और इस सदन मे हुआ है। इस के लिये रेल मन्त्रालय बधाई क भीर प्रशंसा का पात है।

[थी वी० अ र० मक्ल]

इस समय रेलव बोर्ड के विघटन के सम्बन्ध में बातें दोनों सदनों में कहीं गई हैं भीर बहुत कुछ टीका टिप्प गों इस की हर साल होती गही हैं। इस कोई शक नहीं है कि बोर्ड में बहुत सी खामिया है लेकिन मैं उन थोड़ से स्टस्यों में से शायद हूं जो कि यह मुनासिव समझते हैं । बोर्ड का स्थायित्व रहना चाहिए। वैगन इडस्ट्री को गए लीजिए। चितरजन में जो डिजल लोकों मा टब मंपिवर्तन कर के सुधार कर के नये इजिन बनाए गए है, इन के लिए हमारे देश के रेलव इजीनियर भीर टैक्नोलाजिस्टस प्रशसा के पात्र है।

बर्ड की खामी किस दिशा मे है वह मैं बताना चाहता है। उन की खामी यह है कि बड़े श्रादिमयों के निए मेल देनों में फस्ट क्लास श्रीर वातानुकुलित डिव्बा पर विशेष घ्यान दिया जाता है लेकिन जो साधारण यावी है. जो यहा भी ग्राम जनता है ग्रीर जिन कक्षा म भीर जिन वर्गों मे वे चला है. द्वितीय दर्जे के डिव्वा पर इनका उन पर बनान नही जाता है। गाडिया टाइम पर नहो चतती है सफाई का व ई इतजाम न ही है, खाने पीने की कोई सब्यवस्था नहीं है, इसी लिये बहमत से उस बोर्ड की भर्त्सना की जाती है। उस के लिय मरा सुझाव यह है वि मन्त्री महादय जो तीन ही सख्या में इस मन्त्रालय में हैं ग्रीर इन व ग्रलावा जो सुपरवाइजरी स्टाफ है वे उपेक्षित क्षवा की देनों में समय समय पर दौरा वरे ग्रार उनको डिख्यों को देखना चाहिए, केन्टीन में जा कर चाय पीनी चाहिए ग्रीर रेस्टोरा में जा कर खाना खाना चाहिए।

बाच लाइनो पर फर्स्ट क्लास के जो कम्पार्टमेट हैं इन में अग्रजो के जमाने के कमोड लगे हुए है, कदमचे नही है। 27 साल गुजर गए हैं कमोइज पर कभी पालिश नहीं किया गया है, उनकी धुलाई नहीं होती है। इन श्रोर आप ब्यान दे।

जरवल रोड स्टेशन नार्थ ईस्टर्न रेलवे पर एक स्टेशन है। वर्य पर वन ग्रंप भ्रौर टूडाउन भवध तिरहुत मेल रुकनी चाहिये। कुरैशी

साहब तथा दूसरे जो भी मन्त्री रहे हैं उन्होंने मेरी इस मांग की उपेक्षा की है। टेनें जो लेट होती है वे पथराव तथा चेन पुलिग के कारण होती है इस मे कोई सन्देह नहीं है लेकिन पार्लियामेट का मैम्बर जो पाच सात लाख को रिप्रिजेट करता है उसकी बात पर गौर नहीं किया जाता है। मन्त्री महोदय अपनी ग्रांख, कान, दिमाग बन्द करके जो डिपार्टमेटल रिपोर्ट होती है उसको झोके कर देते हैं। मेरा निवेदन है कि वहा पर मेल ट्रेन रुके। ग्रगर मेरे इस सझ।व के पक्ष मे वह नहीं है तो कम से कम ग्राप मुझे मौका दें कि मैं उनको ग्रन्थ दग से, उनके चैम्बर मे जाकर इसके बारे मे बता सक। हमारी माग को ऐमें ही वह ठकरा न दिया करे। जब सही बात की चती है घौर उसको माना नही जाता है, लेकिन जा पथराव होत हैं. चेन पुलिंग लाग वरत हैं वहा भ्राप फीरन झक जात है।

जो देने रान में चलती है पैसेजर बहराइच में लखन अगर बहराइच में गोरखपुर उन में सैनिष्ठ क्याम में स्लीपर बोचिज आपको लगाना चाहिये। उनम रेलवे की आमदनी बहेगी और रान का यावा बरने वाले जो यावी है उनक मुखिश होगी। इस में रेलवे बा कोई खास में चानरा हागा। इसलिए यह काम हो जान चाहिए।

रेल मन्त्री ने अपने भाषण में कहा है कि नई लाइने विछाने ने मामले में गंज, परिवर्तन ने मामले में, आधिक पिछडपन का अव विशेष ध्यान रखा जायेगा । बहराइच जिला एक पिछडा हुन्ना जिला है। वहा रेलवे के सम्यक् साधन उपलब्ध नही है। तराई का क्षेत्र वहा ऐसा ऐसा भी है जहा में निकटतम रेलवे स्टेशन 35-40 मील की दूरी पर है। मेरा निवेदन है कि गोरखपुर-तुलसीपुर जो लूप लाइन है इसको एक्सटेंड किया जाय सिर-मिचा भिनगा ता या जरवल रोड से बह-राइच मीधी लाइन वाण बहराइच सिरसा भिनगा तक उत्तर दक्षिण रेलवे लाइन पर ले जाई जाए।

हमने समाजवादी ब्यवस्था ग्रौर सह-ग्रस्तित्व की पालिसी को ग्रपनाया है। सोश-लिज्म हमारी फिलासफी हे जिस के माने हमने यह लगाए है कि तीसरे दर्जे को एवालिश कर दिया जाय और उसके स्थान पर दूसरा दर्जा उसका नाम कर दिया जाए ग्रोर ऐसा हमने कर भी दिया है। इसका नतीजा यह हुआ है कि स्विधाएं इस दर्जे के यावियों को कुछ भी नहीं दी गई हैं। सुविधायें पहले के मुकाबले में और भी ज्यादा बदतर हैं। सहग्रस्तित के माने यह नहीं है कि फर्स्ट क्लास के अच्छे कम्पार्टमेंट हों क्योंकि वहां अच्छे चलने वाले यादी होते हैं और सैकिड क्लास के कम्पार्टमेंटर में लाइट तक की कोई व्यवस्था नं हो। भोजन जो मिलता है उस में पानी ही पानी मिलता है, न सब्जी ठिकाने की होती है ग्रीर न रोटी। ग्राप चाहें तो कैंटिन चाजिज बड़ा दें लेकन खाना तो ग्रन्छा दें। मैं ग्राशा करता हं कि इस पर श्राप ध्यान देंगे । मुझे विश्वास तो श्रधिक नहीं जमता क्योंकि आपके कारनामे ऐसे नहीं रहे जिससे ग्राप से कोई ग्रामा की जा सक लेकिन इसके सिवाय और कोई विकल्प भा नहीं है कि बार-बार ग्राप से निवेदन करने जाएं।

एक ग्रंतिम बात में कहनः चाहता हूं। स्वर्गीय लिलत नारायण मिश्र जो ने नंगल तलवाड़ा लाइन का 22 दिसम्बर को उद्घाटन किया था जो हिमाचल प्रदेश में हैं तब उन्होंने विश्वास दिलाया था कि चार साल की श्रविध में इसको पूरा कर दिया जाएगा मैं समझता हूं कि उनके द्वारा दिए गए ग्राश्वासन का ग्राप पालन करेंगे ग्रौर इस ग्रविध के ग्रन्दर इस योजना को पूरा कर देंगे।

SHRI P. M. MEHTA (Bhavnagar): I would like to invite the attention of the hon. new Railway Minister. Sir, he seems to be in a serious conversation with his colleague and is not listening....

MR. CHAIRMAN: You forget about that.

SHRI P. M. MEHTA: I am very much concerned about this matter. I was saying that I wanted to draw the attention of the new Railway Minister, Shri Kamlapati Tripathi to a long-pending popular demand of the people of Gujarat. It is regarding the Construction of one broad gauge railway link, namely, the Bhavnagar-Tarapur railway line.

SHRIMATI PARVATI KRISHNAN (Coimbatore),: A very important line.

SHRI P. M. MEHTA: This line was proposed by the State Government and it is supported by almost all the cities of Gujarat. The Chambers of Commerce of various cities like Baroda, Surat Ahmedabad, Broach, Rajkot, Surendranagar and many other cities have supported and demanded the construction of this Bhavnagarline. Many Tarapur broad gauge other social organizations also have supported this demand. It connects the westernmost part of the country to the rest of India on the broad gauge structure.

Now, the State Government gave top priority to this line. Not only that the State Government has assured to make good all the deficit if at all it occurs at the sixth year. According to your criteria it should fetch a return of the order of 6.75 per cent. Now the assessment of the survey assessment says that at the end of the sixth year, it will give a return of 5.98 per cent. The difference is very small and the State Government has assured you to make good all the deficit, not alone the deficit but the difference in the return.

Further, you are aware of the drought situation prevailing in Gujarat. Gujarat this time has been severely hit by drought conditions and the State Government has offered costly land to start the earth work for this railway line. But, somehow or the other, the proposition is not included this year in the Budget. Therefore, I demand that when this is the

[Shri P. M. Mehta]

popular demand of the people of Gujarat, when the Government has given top priority to this line, when various Chambers of Commerce and other organizations have demanded the construction of this Bhavnagar-Tarapur line and when there is this severe drought, the railways must come forward and start the earth work without any delay, Thus is the point I wanted to make.

Now, regarding the suspended trains, I was happy to hear that the hon Railway Minister, Shri Tripathi, in his budget speech has said that the suspended trains will restart from the 1st March, 1975. In my Bhavnagar Division nearly 35—38 trains have been suspended. But in spite of the hon. Minister's speech not a single train has been restored. I inquired about the coal situation in the Division and from reliable sources I came to know that the position is this...

MR. CHAIRMAN: I am very sorry to interrupt you. We have hardly ten minutes more and there are a number of members speakers more who want to speak.

SHRI P. M. MEHTA: What I wanted to say is that the Railway Minister has been misled by the Railway Board that they would be able to restart all the suspended trains gradually...

PROF NARAIN CHAND PARASHAR (Hamirpur): They are not misleading.

SHRI P. M. MEHTA. But the Railways should give us a time-bound programme. These are the trains suspended for the past 1½ years. Give us a time-bound programme that in each Division you will restart the suspended train according to that time-schedule. My last point is this. One employee of Bhavnagar division M. M. Pratap is working at Bhavnagar Para-control room. He is considered a loyal employee. He did not join the strike. After the strike was over or during the strike he demanded that he should be given payment of salary.

He says that when for about 600 persons the paysheet is prepared why should there be difficulty about 6 persons in the control room. This was the only crime which he committed. Generally individual cases are not brought before the House. But I wanted to bring this case so that the Minister may consider these points and do the needful.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): Kindly send particulars to me.

SHRI P. M. MEHTA: I have already sent them. With these words I close.

SHRI PATTABHI RAMA RAO (Rajamundry): Sir, I rise to say a few words about the Railway Budget. My object in doing so is to present a few suggestions which will further enhance the usefulness of the Railways to the people. All of us in the House are very happy that this year's budget is a cheerful one and I am sure that the Hon. Minister is fully justified when he said that the end of the tunnel is in sight. However, in other spheres of Governmental activity like industry and agriculture, similar pronouncements in the past have been falsified by subsequent events and it is my earnest hope that such will not be the fate of hon. Minister's present optimism which I hope will be fully justified. Why I say this is because the previous budgetary figures have had to be changed when the actual income and expenditure had to be culculated. In 1973-74 instead of a budgeted surplus of Rs. 24 crores there was a deficit of Rs. 115 crores. 1974-75 the deficit was originally placed at Rs. 52.79 crores. It has proved to be more than that. It is said that departmental economies will reduce this deficit by Rs. 50 crores. We wish the hon. Minister well in this laudable effort. In the current budget there is an optimistic target for traffic of 210 million tonnes, giving an yield of Rs 1631.86 crores of which the share of freight is Rs. 1045.50 crores against about Rs. 900 crores for the current

This estimate has been made year. in the face of the fact that there has taken place a sizeable fall in departmental traffic. The Railways have also lagged behind in the development of heavier trailing loads and in the carriage of other bulk freights. hon. Minister has also said that there has taken place a reduction in passenger traffic except in the suburban sector. I am mentioning these facts only to show that there is a likelihood of a continuance of certain adverse factors and that therefore it is necessary to be very vigilant in the matter of expenditure instead of being lulled into a feeling of comfort because there is a slight budgeted surplus.

How has this surplus arisen? has arisen mainly by imposing certain standard rates for iron ore and for foodstuffs. I have no comment make on the charge now levied for the transport of iron ore and other ore. I would, however, like to say that the increase in the freight rates for the transport of foodgrain cannot he justified away on the ground that it will make only a small addition to the cost of food which can be absorbed in the existing price. It is the experience of many of us that such increases are not generally absorbed in the manner suggested. On the contrary, the trade has taken every opportunity created by such increases in cost to put up prices to a level which is slightly higher than the increase in freight.

Unless, therefore, such increases are alsolutely necessary, they should not be imposed on so essential a commodity as food, the price of which is already unbelievably high in the open market. I leave out of account the possible repercussions on the dearness and other allowances arising therefrom.

It is no answer to say that these measures have enabled the Government to show a slight surplus of income over expenditure. Any student of economics and public finance

knows that a surplus budget is not a good budget. It means that the State is taking from the people more than what is absolutely required. On the contrary, a small deficit in the budget always makes for economy in expenditure and vigilance in control. It is for serious consideration, therefore, whether this surplus brought about by increasing the freight rate on food is worthwhile, however small it may be considering its economic and political repercussions.

It has also been said that the main reason for the reduced income of the Railway during the current year is the failure of the infrastructure to meet the demands of industry and trade as for instance, insufficiency of coal and power. I hope and trust that the optimism of the hon. Minister on these two points will be justified Mav I however point out two things? The first is that while the prospect in the rest of the country may be cheerful, the conditions in the South, especially in Tamil Nadu, are anything but encouraging. Both water supply and power are certain to present serious problems in that area, and are most likely to upset some of the calculations. Secondly, may I also point out that one of the aspects of infrastructure which has caused an upset in the current year's budgetary calculations was the shortage of wagons. An unkind critic may perhaps point out that it is rather strange that the Railways should blame the shortfall on causes one of which is of their own making.

It naturally leads one to the question of the capital plan for the railways. The hon, Minister has himself confused that because of the recession in the engineering industry, the Railway Plan may have to be cut. He has specially made mention of the fact that there may not be enough money to buy wagons. For the second year of the Fifth Plan, the Railways have got an allocation which is Rs. 40 crores lower than the original allocation for the current year. Of the Rs. 328 crores allotted for plan development, Rs.

[Shri Pattabhi Rama Rao]

267

10 crores is allotted to metropolitan transport projects which are outside the railway plan, Rs. 10 crores to State Transport Undertakings and Rs. 120 crores to the Depreciation Reserve Fund. This means only Rs. 182.50 crores will be available on capital account and in the words of the Railway Minister himself; "In the background of an appreciable increase in material prices and wage rates, the physical content of the development plan will naturally be compressed."

Sir, I do not think that political considerations should prevail in the allocation of funds for capital development on Railways. Apart from depreciation fund, I see no justification for the other two items of expenditure which have the admitted effect of curtailing so important an expense as the building and buying of wagons. And this in spite of the fact that the experience of the immediate past is to the effect that one of the causes of inadequate capacity utilisation in industry was the insufficiency of wagon supply. It is impossible to justify the failure to step up this.....

MR. CHAIRMAN: I do not want to interrupt the hon. Member. But, there are a number of speakers to speak, from the Opposition as well as from the Congress. How can I deprive them of from speaking?

SHRI FATTABHI RAMA RAO: I am rushing through. It is impossible to justify the failure to step up this side of capital development more than any other. I earnestly request that the national plan should be so revised as to learn a lesson from the past and go all out for wagon supply. one word about passenger traffic. am sure it has occurred to the hon. Minister and his very able advisers that one of the reasons for a reduction in traffic is the high rates charged. As in the case of income-tax, so also in the case of travel, a stage is reached when there is an inhibition which operates to reduce the income. The rates were put up as an expedient to overcome the deficit caused by the strike. But apparently it has come to stay. In this context one may be pardoned for being skeptical about the budgetary estimates from increased passenger traffic.

Now, Mr. Chairman, Sir, I should like to present a few requirements in my own home State....

MR. CHAIRMAN: I think that would be better for you.

SHRI PATTABHI RAMA RAO: I should like to present a few requirements in my own home State, i.e., Andhra Pradesh and that South Central Railway. Hyederabad-Delhi Express which now takes nights and a day should run faster. My suggestion is that the train may start at about 6.00 P.M. and reach the destination before 10.00 O'clock the next night. As I have noticed while travelling in the train than once, there is a running time of about five hours to the train, for the train reaches many stations ahead of time and stops for longer duration to cope up with the time. With that time and the speeding up of a few more hours, say two to three, I am sure the train could run faster and avoid the second night in the journey. I know the railway high-ups will explain that so many railway zones are concerned with this train and it will not be possible to adjust the timings. My only reply to them is, there is a will, there is a way'.

MR. CHAIRMAN: So if there is a will, you can also stop.

SHRI PATTABHI RAMA RAO: Each railway zone thinks it is a separate government by itself. The Railway Board should co-ordinate and see that all the timings are adjusted.

Then the Hyderabad-Howrah Express and Hyderabad-Madras Express are only express trains in name for perhaps they are the slowest express trains in the entire country. I have

been pleading several times that they should be dieselised and speeded up. Not much has been done in this direction.

I am happy that the South-Central Railway has introduced a new train recently, viz., the Godavari Express. This train runs between Waltair and Hyderabad. This is a convenient train for the public, but if this train could run faster, say, as fast as the Kiishna Express or the Golkonda Express, it would serve the public better. When the Krishna Express which runs between Vijayawada and Hyderabad could be dieselised, this train running a longer distance could also be dieselised as early as possible. I suggest that the Godavari Express leaving Waltair should reach Secunderabad by about 6 A.M. the next morning. Though it is scheduled to reach Secunderabad by about 8.30 in the morning, it is invariably late at least by an hour. There is no air facility between Hyderabad and Vizag. So if this train could reach Secunderabad by about 6 A.M., it is possible to travel to Delhi or Bombay by the morning plane from Bogumpet. This is possible perhaps by reducing a few halts for the train between Vijayawada and Hyderabad. If the same number of halts as for the Kiishna Express and Golkonda Express are maintaired for this train also, it will serve the purpose. Since the Howrah-Hyderabad Express precedes this train, the passengers travelling from those halts as at present by the Godavarı Express between Vijayawada and Hyderabad could be cleared by the long-distance train. The present firstclass accommodation in this train is not adequate.

There is a peculiar system here that for whatever suggestions we make, long replies are sent to the members who take part in the debate and invariably the Ministry will be regretting to say that they were not able to accept our suggestions. It is no exaggeration to say that I have received last month a similar letter from the

Deputy Minister of Railways in regard to the suggestions I made in the last year's budget discussion. May I tell the Ministry that in these days of scarcity of paper, apart from its cost, they may not exercise this unnecessary courtesy of politely telling the member that his suggestions are not accepted? It is enough if they put into action at least a few of the useful suggestions made by us and that as quickly as possible.

Let me conclude by saying that my object m bringing these points to the notice of the Government is only to sound a note of caution while being fully conscious of the salutary aspects of the Budget.

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMA-IAH): May I make a brief submission? There are a few members on our side as also some members on the other side wishing to speak. I consulted the leaders of the CPI, Jan Sangh and CP(M) and also our Minister. They have all kindly agreed that the Minister might reply on Monday. So today the rest of the time may also be given to hon. members who are here.

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): I was told that I would have to reply to the debate at 230 PM. Now the Minister of Parliamentary Affairs orders me to reply on Monday. That older has to be carried out.

MR CHAIRMAN: He has been extraordinarily receptive to the wishes of hon members to have more time for members to participate in the debate on this very important subject

श्री हुकम चन्द कछवाय (म्रैना) : सभापित महीदय, माननीय रेल मंत्री ने जो बजट पेश किया है, मैं यह नहीं मानता कि

श्री हकम चन्द कछवा।

बह बिना कर का बजट है। मैं कहना चाहता हूं कि यह बजट भ्राने वाले चुनाव को देखते हुये अनाया गया है। मैं मानता हूं कि इस बजट में यान्ना-किराया नहीं बढाया गया है, लेकिन गरीब लोग जो भ्रनाज भौर दाल खाते है, उन पर मंत्री महोदय ने टैक्स लगा दिया है। सरकार उन लोगों पर सीधे रूप मे टैक्म नहीं लगाना चाहती, है, बिन्क यह घुमा-फिराकर उनसे टैक्स बसूल करना चाहती है।

अनेक रेल मित्रयों ने अपने वजट भाषणों में नाना प्रकार की बाने कि सौर दूसरे आते हैं। ए कि मत्री जाते हैं और दूसरे आते हैं। लेकिक उनके द्वारा जो आश्वासन दिये जाते हैं, उनको नहीं पूरा किरा जाता है।

भाज सभी रेलों में भ्रसमानता है ! सभी रेलों में समानता आये, इस प्रकार का प्रयास दिलवस्पी के साथ और योजनावद्व तरीके से नहीं किया जाना है। सारे देण का दौरा करने में मालूम होता है कि सभी रेलवे में ग्रममानता दिखाई देनी है।

जहां तक हडताल का मम्बन्ध है, उममें रेलवे को काफी घाटा हुआ है। मैं मरकार से पूजना चाहता हू कि का वह हडताल टाली नहीं जा सकती थीं। वास्तव में सरकार ने यूनियनों म वात करने में पहले ही हडताल को कुचलने के लिये योजना बना ली थीं, और मम जोनो प्रार डिवीजनों को बहुत वड़ी माला में पैसा दे कर य आदेश दिये थे कि इस वे आन्दोलन को कुचले, जो कर्मचारी अधिक सिक्य है, उन पर निगाह एखे, उन पर आदाश रखें, उन पर आदाश रखें, उन पर आदाश दवाये। सरकार ने करोंडो रुपये खर्च करके इन आन्दोलन को दवाने का प्रयास किया। अगर सरकार चाहती, तो यह हड़ताल नहीं हो सकती थीं।

इस हड़ताल का मूल कारण सरकार की जिंद और हठधर्मी था।

ग्राज रेलों मे यावियों को खाने-पीने की घटिया किस्म की चीजें मिलती हैं। कैन्टी के ठेके देने की सरकार की जो पालिसी है, उसमे काफी व्रटियां है। सरकार ने यह योजन बनाई थी कि छः साल में लाइमेस रीन्य किया जायेगा; जिसका काम घच्ठा होगा. उसकी लाइसेंस दिया जायेगा, वर्ना किसी दूसरे की दिया जायेगा । क्या उस नीति का ठीक प्रकार सं पालन हो रहा है। क्या ग्राज भी कैन्टीन की एलाटमेट मे लाखों रुपये की रिश्वत नहीं ली जाती है। मैने पिछली बार इस सदन मे एक प्रश्न में कहा था कि माननीय श्री ललिति नारायण ने कुछ कैन्टीन-मानिको के सगठनो में मार लाख रुपये लिये है उनके लाइमेम िन्य करने के लिये। लेकिन ग्राज तक मुझे जवाब नहीं मिला है। मेरा ग्रारोप जहां का तहा है।

मती महोदय ने अपने भाषण में जिक किया है कि हम हरिजनो की को-ग्रापरे-टिव सोमायटियों को कैन्टीन की एलाटमेट करेग । लेकिन मझे इसमे मन्देह दिखायी देता है। बन्वर्ड के कैस्टीनों के मालिकों ने यहा चक्कर काटना गृह कर दिया है। वे लोग रेल। बोर्ड ग्रीर रेल मतालय की खण करके ग्रपना काम कराना चाहते हैं। मैने स्रनेक कैन्टीनो की शिकायते की है, लेकिन मझे पता नहीं कि उनकी नरफ ध्यान दिया गया है या नहीं । मैं कहना चाहता ह कि इसमे मल्यत सुधार होना चाहिये। मोनोपली किमी एक व्यक्ति की नहीं होनी च।हिये। भ्रापने कोई सीमा बनाई है कि एक व्यक्ति को कितनी कैन्टीन देंगे, कितनी टाली देंगे. फितने प्लेटफामी पर वह काम करेगा? कोई ऐसी सीमा आज नहीं है। भाज उसकी मोनोपली है। बाप इस बात

274

पर विचार कीजिये और मोनोपली को समाप्त कीजिये। एक व्यक्ति बन्बई में रहता है और उज्जैन में भाकर काम करता है कैन्टीन का। सारे रेल वे में फैला हुआ है। या कोई तरीका है? भापका नियम बना हुना है कि उसी व्यक्ति को कैन्टीन दी जायेगी जो कैन्टीन स्वय चलाता है। लेकिन बहुत बड़े पैमाने पर कैन्टीन ऐमें बहुत से लोगों को दी हुई है जो पाच पाच दस दस हजार रूपये लेते है और घर बैठे रहते हैं, कैन्टीन उनके नाम पर कोई और चलाता है। इस स्थिति में परिवर्गन किया जाय।

यात्रा गाडियो के ग्रन्दर वियो को श्रधिक सहिलयत मिलनी चाहिये। श्राज उनमे न पखे होते है, न पानी होता है, न बिजली होती है। ऐसी अनेको गाडिया श्राज देग के अन्दर चल रही हैं। मैं तो ग्रपने यहा के धनुभव के आधार पर कह सकता हू, मेरे चुनाव क्षेत्र मुरैना मे एक नैरो गेज गाडी चलती है, उन की हालत इतनी खराब ह कि न उसमे हात है, न बिजला हाती है न उसमे जजीर हाती है खीचने की, न उमकी सकाई होती है। सीटे ट्टी हुई हैं। सीटो की सफाई नहीं होती है भीर भाष्वर्य की बात है कि 50 माल पुरानी गाडिया चल रही है। उनमें भी कभी कोई खर्ची नहीं किया गया है। बीच मैं कुछ डिब्बो के शिक्ष करने की बात माई भौर उसने कुछ प्रकसर इनाम ले गये। रिपेयर वगैरह कुछ नही हुआ। लेकि। जिस यक्ति ने शिकायत की उसको नौकरी से निकाल दिया गरा । इसलिये मेरा निवेदन है कि यावियों को मधिक से मधिक सहलियत दी जाय । शुक्लाजी ने कहा कि कुछ डिब्बे फर्स्ट क्लास के भग्नेजों के समय के बने हुए हैं, बहुत पूराने हैं भीर वह भभी तक वैसे ही चल रहे है। उनकी पुताई तक नही हुई न उनमें कोई सुधार किया गया।

मापने भहा कि धर्ड क्लास को सकैण्ड क्लास कर दिया गया है । लेकिन वह नाम मात्र को उसे सेकेण्ड क्लास किया है, सहूलियत उसमें सेकेड क्लास की कोई भी नहीं है। केवल नाम बदलने के सिवाय भीर कोई काम उसमें नहीं किया गया है। मेरा कहना है कि भ्राप उसमें महलियन भी भीर विजिये।

ग्राप पैसे की वचत की वात करते है। कर्मचारियों की ऐसी बहुत सी कैटेगरीज हैं जिनका जिक पे कमीशन ने नहीं किया है पिछले सप्ताह एक प्रश्न के उत्तर में मुझे बताया गया कि क्लाम टू ग्रीर कराम बन के बहुत म अफमरों की पदीश्रित ग्रीर बेतन-वृद्धि की गई। लाखों कराडों रुपया उसमें देना पड़ेगा। लेकिन पे कमीशन के ग्रनुसार निम्म स्नर के बर्ग में कमीशन के ग्रनुसार निम्म स्नर के बर्ग में कमीशन ऐसे है कि जिनकी कोई वेतन बद्धि या पदोन्नति नहीं की गई है।

मैने पिछनी बार अपना एक बिल यह पेश किया था कै जुझन लेवर के वार में और उसमें मैंने उल्लेख किया था कि कै जुझल लेवर साढे चार लाख रलवे में है पटरियो पर काम करने वाले। ब'त मारी छानवीन करने के बाद आपन इस बात की घोषणा की कि हमने 72 हजार लोगों को स्थायी कर दिया यह कोई सन्तोर करने की बात है ? हमे इसा मन्ताप नहीं है। आज भी बहुत बड़ी सख्या में ऐं। लोग है जो कै जुझल लेवर के कप में काम कर रहैं हैं। उनकी टरक भ आपफा ध्यान दे।

श्राज श्रापके मान की काफी चोरी होती है। उसका जो क्लेम होता है उसका भुगतान किस प्रकार म किया जाता है इसके बादें में मैंने कई बार कहा है कि श्राप जो केस लड़ने हैं श्रापके वकील कमजोर होने हैं, रेलबे के कील खरीदे जा हैं बड़े पैमाने पर, मैंने उसका उदाहरण भी दिया है। इसलियें श्राप ऐसी व्यवस्था कीजिये कि श्रापके बकील [र्श्न' हुक्म कर कछ्याय]

करीदे न जायें। उनके करीदे जाने से लाखीं करोड़ों की हानि हो रही है। रेलवें प्रपनाः केस धन्छी तरह से सड़े, हिम्मत के साथ लड़। वकीलों के उनके साथ मिस जाने से रेलवें प्रपना केस हारती है...

भी मूल चन्द डागा (पाली) : वकीलों की खरीदा नहीं जाता है। यह घाप वकील जाति पर घाक्षेप मत लगाइये। वकील कभी खरीदा नहीं जाता है।

य हुक म चन्य कछव (यः मै उदाहरण दे सकता हूं अगर सभापति महोदय मुझे टाइम दें।

दूसरी बात मैं टी०टी० ईज के म्ताल्लिक कहना चाहता हूं। टी० टी० ईज क भी रिनंग स्टाफ में लिया जाय। जब कि गाड़ी में चलने बाले दूसरे सभी कर्मचारियों को अपने रिनंग स्टाफ में लिया है तो इनके पाथ यह भ भाव क्यों है, यह मेरी समझ में नहीं आता है।

वर्दी के बारे में स्थित यह है कि उसमें कोई समानता नहीं होती है। हर एक रेसवें की अलग अलग रंग की बरदी होती है। फिर आपके पास दों चार नाप होते हैं उसी हिसाब से आप वर्दी सिलवाने हैं जो सभी को फिट नहीं होती। उन्हें फिर से उारिपेयर करा के अपने नाप का कराना पड़ता है। उसकों भी ठीक किया जाना चाहिये।

मेरा दूसरा निवेदन यह है कि रेलवे के अन्दर आपने काफी यूनियमों को मान्यता की है। आरतिय रेलवे मजदूर संघ नाम की एक यूनियम है जिसकी सदस्य-संख्या 5 लाख है। उसको आप मान्यता नहीं देते हैं। येरा कहना है कि उसे भी आप मान्यता बीजिंग। यह मान्यता न देने के कारण बहुत अमेडे रेलवे में होते हैं। इसलिये कोई पालिसी इसके मुतारितक बनाई जाक । बाक कहते। हैं कि हम एक इंडस्ट्री में एक मूनियन जाहते। हैं। भेरा कहना है कि एक मूनियन बनी।हुई। है समन्वय समिति के नाम न जिसमें 140% यूनियनें हैं, उसे मान्यता विश्विये ।

भन्त में मेरा निवेदन है कि जितनी बातें मैंवे कही हैं उन पर आप ठीक ढंग से सीकें।

SHRI K. RAMAKRISHNA REDDY (Nelgonda): Mr. Charman, Sir, I rise to support the Railway Budget which was introduced on 20th February by Shri Kamlapati Tripathi, the Hon'ble Railway Minister.

At the outset, I heartily congratulate the Railway Minister for not increasing the passenger fares and for his announcement of condonation to the break in service of the Railway employees who had participated in the strike but have not been charged with violence or sabotage incidents. I appreciate also his move to stabilise the Railways in the ensuing year.

The Hon'ble Prme Minister has inaugurated Nandikude-Bibinagar board gauge and conversion of Guntur-Macherla into B. G. line on 7-4-1974 at Bibinagar.

This project is to cost Rs. 22 crores as estimated two years back. It is only 150 K.M. Last year only 15 lakhs has been released and this year an amount of Rs. 50 lakhs is provided. As per the assurance given by the late, Shri L. N. Mishraji, the Project ought to be completed within four years. At this rate of allocation of funds, leave alone the speedy construction of the Project, even the very beginning cannot be laid on sound foundations. 22 crores as per estimates is needed to complete this project within 4 years and with a more 15 and 50 lakhs for two consecutive years to start this project, one can easily visualise how difficult it would be to carry on further. Hon'ble Minister can understand the situation.

It is not out of place to mention that a sum of Rs. 6 crores surplus amount from H.E.H. the Railway was merged with the Indian Union Railways and it was promised that this amount would be spent on the new lines in the erstwhile Hyderabad area. Bibinagar area comes under the jurisdiction of crstwhile Hyderabad, where the project is underway, the H.E.H. surplus amount of 6 crores can be spent for this project outright. In that case, the balance amount may be from the Railway Budget. I understand that the State Government of Andhra Pradesh and the Manager of the South Central Railway had also recommended the provision of Rs. 4 or 5 crores to be made in the current year's budget.

The electrification work of Vijaya-wada Gudur Section faces paucity of funds. So far 698.40 lakhs has been spent and this year 299 lakhs is being allotted, unless and until 3 crores is sanctioned the work will not see the light of the day.

I have a feeling that a step motherly attitude is being shown towards Andhra Pradesh. From the date of independence, till today, no new line has been started in this area. Only one line that is Nadikudi-Bibinager has been sanctoned recently. for this line, sufficient amount is not being allotted. Work has not been started yet. From Delhi to Madras, are Grand-Trunk Janata and Jayanti-Janata upto Gudur are running whereas for Andhra Pradesh, not a single self respecting train steams off from the zonal headquarters towards Delhi. The Dakshin Express is not an exclusive train but Hyderebad it is a link Express for and Madras. The then Ralway Ministers, were promising that the Rajdhani Expresses will be introduced Delhi to every State Headquarters, but Rajdhani Expresses have been introduced to Calcutta and Bombay only till now. If "Rajdhani" trains are not introduced immediately,

why not atleast a faster train that would take only a day and a night to reach Hyderabad from Delhi and vice versa be introduced in addition to the Dakshin Express. Dakshin Express takes 2 nights and a day which is very uncomfortable.

Rly. Budget-

Gen. Dis.

In South Central Railways, more than 3/4 trains are still run by steam, special preference also should be given to dieselisation and electrification.

The twin cities of Hyderabad and Schunderabad face an exodus of traffic. If a Unigauge electrified Circuit line is provided between Hyderabad and Secunderabad connecting from Nampalli to Falaknuma to Kacheguda and Secunderabad, then this project will supplement the transport by road.

Instead of encouraging air-contioned coaches, preference be given to sleepers. Passengers who travel from 9 p.m. to 6 a.m. should automatically be provided berths.

Let us now project our attention tion the Railway Service Commission. For the last two years Railway Ministry has been assuring that it would constitute a Railway Service Commission at Secunderabad and all other Headquarters of the Zones. But I regret nothing has been done so far. The Ministry is requested to pay its attention in this regard and from the next financial year these Railway Commissions should come into existence.

The position of the catering is not up to the standard. Improvement is necessary. Now it is better than the past. Attention of the Minister is required to further improve it.

While increase in charges is a feature of many budget sessions as a routine, this Budget shows a change. I heartily congratulate the hon. Minister once more for not enhancing the rates. I hope the views expressed by me would receive active consideration.

based upon past acts of omission and

commission. This is totally illegal.

As far as the other workers are concerned, the only charge is that they were absconding. If at all that is a charge, then they were not on the spot and there is no question of their being involved in violence or sabotage. So, they should be taken back immediately. I think the Ministry should immediately send a note to the concerned officers there asking why those persons should not be taken back if no charges of violence or sabotage are pending against them.

For the Jakhapura-Banspani railway line, only Rs. 5 lakhs has been allotted this year. It is too small. Last year also it was only Rs. 5 lakhs. We demand that the work should be expedited. At the rate at which it is going on, it is doubtful whether even our grandchildren will be able to see the line. Therefore, I demand that a minimum of Rs 1 crore should be allotted for this year for this work

In 1934 and again in 1946 a railway line from Gopalpur to Bolangir via Aska and Bhanjanagar was contemplated. An expert committee were into it and submitted a report, but that has not yet been implemented There is absolutely no scent of it either in the Budget or in the Minister's speech.

14.55 hrs.

[Mr. Deputy-Speaker in the Chair]

In Gopalpur a rare earth factory is already scheduled to come and processing work has already started. From Gopalpur upto Bolangir there was a line contemplated even during the British times in 1946. That report has been suppressed. Now in spite of repeated demands, it has not at all been brought to light and the minister is also remaining silent. Copalpur is also developing into a minor port. Bolangir is an advisai area. Forest products are to be brought. To facilitate all this, it is necessary that this railway line should be takenup.

SARDAR SWARAN SINGH SOKHI (Jamshedpur): Sir, I welcome the railway budget for the year 1975-76, which is a very balanced one and best for the present time.

I know it has been stated by the minister yesterday in the Rajva Sabha that he is not going to abolish the Railway Board. But I must say that the Railway Board is the Asli Malik of the railways and it can do whatever it likes because the steering is in their hands without even caring for the ministers and the Government. I think the Board should be abolished now so that Railway Ministers could work freely and independently, without any hindrance, be ause the B ard was constituted during the British days and has proved useless in the present set-up of our country

In the year 1971, in my maiden speech, I spoke on the Railway Budget requesting the then Railway Mininster, Shri K. Hanumanthaiya foc a road over-bridge to be constructed at Jugsalai Bazar level-crossing at Jamshedpur and also pleaded for the unrailway line at Calcutta. derground along with other points that I made. But I regret that even the Calcutta underground railway work has begun, nothing has been done in my of constituency Jamshedpur. scheme is still lying in cold storage. though it has already been recom-

mended by the Railway authorities of the South Eastern Railway, Chakarwhose area it falls. dharpur under The bridge is very badly needed from the safety point of view and it is in public interest. I fail to understand the reasons and do not know how many years more it would take for the construction. The Railway Minister should take note of it and see that the construction work begins at the earliest from the railway safety fund allotted every year to the Bihar State which sometimes gets forfeited, because as you know, Sir, Bihar is most backward and financially very weak and could not even clear its overdrafts.

I would also urge the Railway Minister to construct a BG line connecting Rajgir and Bodh Gaya, which is hardly 40 miles in distance, because both are places of great ancient importance and are also places of pilgrimage. A lot of our countrymen and foreigners from abroad visit these places every year and are put to great mconvenience and hardship due to the non-existence of railway communications If the railway line passes through the village called Jaythian between Rajgir and Bodh Gaya, it would even be 10 miles less by the direct route. Also, there should be a railway line constructed between Ranchi-Hazaribagh-Koderma. It is a coal belt with a lot of Adivasis. It is a backward area in Chhotanagpur.

15 00 hrs.

Regarding the maintenance of passenger trains and coaches. especially on the branch lines, I would say that they are the worst and I have some personal knowledge and experience about them. While I was travelling from Bakhtyarpur to Patna last month in a local train and later between Rajgir and Bakhtyarpur noticed that the conditions of the first class bogies was the worst I have ever seen. There were no cushions on the seats, uphoistry torn out, windows broken, no lights etc. In such branch lines it would be better if the first class bogies are detached and second class bogies are attached instead, because hardly any first class passenger travels in these local trains on main lines. No one buys first class ticket. constables I have seen only police and class IV employees travelling, that also without tickets. TTEs are never seen in these trains, may be the fear of being beaten up due to by the ticketless travellers.

Cleanliness on the railway stations should be further improved and beggar and lepers should not be allowed to enter the platforms by the railway staff. Begging should be permanently stopped at railway stations throughout the country from the hygienic point of view, if not for other reasons.

Catering, which is very poor, should be improved. Even for this poor catering the charges at the railways stations and running trains are very high Now the behaviour of the railway catering staff towards the passengers in most cases is very rude. So. they should be given proper training. The railway board should pay attention to all these things and improve the facilities available to the passengers because this is their job and tney are responsible for such things.

There is no security in the trains at night for passengers. There are no attendants available even on long route trains. No reservation chart is pasted on the bogies before the trains are placed on the platforms and so the bona fide passengers have to run from one end to another end of the train to find out the conductor or guard to find out their seats. This is happening even in big railway stations like Delhi. The porters at the stations harass the passengers and ask for exorbitant charges at the railway stations

Corruption is rampant all over, in the booking offices, goods sheds and railway offices. Reservation of seats is done only if Rs. 10 to 15 is paid to the booking clerk. Many unauthorised booking offices could be seen just opposite to the New Delhi Railway [Sardar Swaran Singh Sokhi] station, about which sign boards are hung in almost every restaurant and hotel. There anybody can buy a railway ticket, or get reservation done at an overhead charge of 25 per cent at any time. Nobody lifts the telpehone receiver at the railway enquiry office or at the office of the station master.

For want of time, I will conclude by saying that I support the Railway Budget.

भी पन्ना लाल बारूपाल : (गंगा-नगर) . उपाध्यक्ष महोदय, सर्वप्रयम मैं भतपूर्व रेल मंत्री स्वर्गीय श्री ललित नारायण मिरू के प्रति श्रद्धांजित ग्रपित करता ह। इसके बाद मेरा यह निवेदन है कि वर्तमान रेल मंत्री जी ने जो बजट पेश किया है उसके लिए उन को तथा उनके मंत्रालय को बधाई देता हं कि उन्होंने कोई यात्री कर नहीं लगाया । मेरी एक बहुत लम्बे ग्रर्स ने मांग रही है कि सुरक्षा की दृष्टि से बीकानेर डिवीजन के धन्दर श्रीहलैंर रेलवे स्टेशन ने फलौदी तक रेलब लाइ को मिला दिया जाय तो ग्रम्छा रहेगा। यह मांग मेरी 24 साल से रही है, लेकिन इसको श्रभी तक नहीं माना गया, भौर इसका भार रक्षा मंद्रालय पर डाल दिया जात है। मैं चाहता हं कि इसका घ्यान रख मंत्री जी।

बीकानेर के लोगों की यातायात की समस्यामों को देखते हुये मैं लगातार मांग करता माया कि वर्तमान रेलवे स्टेंगन को हटा कर नागनीचा मन्दिर के पास बनाया जाय । वहां में लालगढ़ तक ले जाया जाय क्योंकि वर्तमान लाइन शहरी माबादी के भीतर है भीर वीच में पांच कौसिंग पड़ते हैं जिससे लोगों को बड़ी मसुविधा होती है। य ही डी० एस० माफिम, सरदार पटेल कालेज, मस्पताल मौर मन्य विभाग एक साइड में हैं मौर शहर की माबादी दूसरी तरफ है। इंसलिये ग्रगर मेरे द्वारा सुमायी हुई नई लाइन बना दी जाय तो

कौसिंग की जरूरत नहीं पढ़ेगी और लोगों को ग्रीमें जाने में किसी प्रकार की कंई दिक्कित नहीं होगी। इसके ऊपर एक कमेटी बनी, एक रेलव पुल बनाने की योजना हुई लेकिन वह योजना ग्रभी तक पूरी नहीं हुई! मेरी माग है कि बीकानेर से कम से कम दो लाख लोगों की यातायात की समस्या को घ्यान में रख कर मन्नी जी इस काय को सुरन्त करायेगे।

MR. DEPUTY-SPEAKER: Order, please. I notice, when a Member speaks, other Members come in between the Chair and the Member speaking. I would like to draw your attention that this is the standing rule of parliamentary procedure, not to come in between the Chair and the Member speaking.

श्री पन्ना लाल बारूपाल: मेरे गंगानगर से एक सीधी गाडी गंगानगर-दिल्ली एक्स बेम के नाम में चलायी जाय जिसमें एक हरिद्वार, एक अमृतमर की फर्स्ट क्लास बोगी, एक इंट्रयर और एक 3 टायर बोगी होनी चाहिए। अभी यह होना है कि इन स्थानों को जाने वाले डिक्बे पंजाब मेल में लगा देते हैं जिसके कारण काफी समय लगना है। अगर सीधी गाडी चलने लगे तो हरिडार और अमृतमर जाने में लोगों को समय बचे।

इसी तरह गगा-नगर-जयपुर एक्सप्रेस गंगानगर से आगे सूरतगढ़ तक चलायी आय । इसी तरह हरियाणा एक्सप्रेम को हिमार वाया मादूरपुर से हनुमानगढ़ तक चलाय जाय क्योंकि ज्यापारिक दृष्टि से यह बहुत ही नाभदायक होगा ।

MR. DEPUTY-SPEAKER: Again you are doing it. Other Members should not come in between the Chair and the Member speaking. This is the second time that the hon. Member has done it. Let us maintain some decorum; let us take things seriously.

की का काल काल काल मान र जो के की स्टेशन है वहां पर बोड का रेलवे प्लेटफार्म पर कोई बैंड नहीं है। इसेलिये लोगो की पानी धीर धूप से बचाने के लिये एक मैड वनाया जाय। बीकानेर भीर जयपुर के बीच में एक सीबी एक्सप्रैस ट्रेन चलायी जाय।

रेलव वर्कशाप में बहुत न री होती है। छार का जो ठेका होता है वह पहले हजारों में होता था। लेकिन ग्रंब वह लाखों में उठता है। उसका मुख्य कारण यह है कि ठेकेदार कर्मचारियों से मिल कर छार में पीतल श्रीर कास ले जाता है। मती जी इस पर जरूर घ्यान दें जिससे रेलवे को घाटा होने से बचाया जा सके।

मली जी ने खाने के स्टाल के ठेके के बारे में कहा है कि काआपरेटिंव मोमायटीज को यह ठेके दिये जायेगे । लेकिन मेरा निवेदन है कि इसमें केड्यूल्ड कास्ट्स को प्राथमिकता दी जाय । अगर वह लोग कोआपरेटिंव सोमायटी बना है तो उनके अन्दर दूसरे लोग धुम कर फायदा उठाने हैं। मैं इडियन रेलवेज कैटिरंग कोआपरेटिंव सोसायटी, जोधपुर की मिसाल देता हूं। उस वर श्री भवर लाल भाटी ने एकाधिपत्य जमा रखा है और उसमें हजारों का धोटाला है। यह बात मबको मालम है। इसको दूर किया जाय।

नौकरियों में हरिजनों का प्रतिनिधिन्य पूरा नहीं होता है। उसको पूरा किया आय । मेरे क्षेत्र के मन्दर मकाल पड़ा हुमा है। यहां पर नमक की दलाई के सम्बन्ध में मैंने सुमाप दिवार का कि गजनेर स्टेमप को नमक की दुलाई के लिये खोला जाय ताकि 100, 200 लोगों को काम मिल सके। फलौदी भीर गंजनेर के बीच नमक निकलता है भीर वह भागाम, बगाल, बिहार भीर पजाव जाता है। भगर गंजनेर स्टेशन को खोल दिया जाय तो पंजाब की तरफ नमक पहुचाने मे श्रासानी होयी ।

मेरा भाषण लम्बा नही है, लेकिन समय आप च्कि कम दे रह हैं इसलिये मैं आपसे प्रार्थना करता हू कि यह हिस्सा ओ मैं नही कह पाया उसको मेरे भाषण में सम्मिलित कर लिया जाय ।

MR DEPUTY-SPEAKER: You pass it on to the Minister

श्री विद्याघर बाजपेयी (श्रमेठी):
मान्यवर मैं सर्वप्रथम रेल मन्नी जी को
बघाई देता हू कि उन्होंने इस तरह का बजट
पेश किया है जो विरोध पक्ष से भी सराहनीय
रहा है समाचार-पन्नो में भी उस की सराहना
हुई है भीर एक साधारण व्यक्ति ने भी उस की
सराहना की है। मैं अपने मन्नी जी का
यह बनाना चाहता है कि यह विभाग जो
आप को सौंपा गया ह वह ऐसा है कि उस मे
यश बहुन कम मिलना है अपयग उपादा
मिलने की सम्भावना होती है।

इस में कितने ही मित्रियों ने त्यागात्र दिए हैं और भ्रव तो जान तक से उनके हथ धोने की नौबन भ्रागई है। मेरी यह कामन है कि भ्रापका सफतता मिले भ्रीर इसी भावना से मैं कुछ ऐसे सुझाव दे रहा हू ताकि भ्रापके हाथ मजबूत हो भ्रीर रेलों की श्रामदनी भी बढ़ें।

यो तो सभी मैम्बर्स ने बहुत में सुझाव ग्रीर मलाह आपको ती है भीर उनको दौह-राने का की. लाभ नही है लेकिन एक सुझाव मैं देना चाहता ह जिस को किसो ने नही दिया और जिससे रेलो को करोड़ो रुपए का लाभ हो सकता है । अगर जानते ही हैं कि आज के जमाने में विज्ञापनो की गई। बड़ी कीमत होती है और वे आय के भी साधन होते हैं। अगर हर कम्पार्टमैंट में आप विज्ञापनो की योजना बना दे तो निश्चित रूप में आपको करोड़ो का लाभ होगा।

[को बिय रर बाजवेगी]

ब्राप तो पत्रकार रहे हैं बौर अञ्छी तरह से जानते हैं इस चीज को । यह सलाह मैंने बहुत पहले दी थी लेकिन इसको ब्रांशिक रूप में कार्यान्वित किया गया था । द्राम तौर से नहीं किया गया था । इसको व्यापक रूप से किया जाना चाहिए घौर चारो घौर से विज्ञापन मागे जाने चाहिये। इससे निश्चय ही ग्रापकी ग्रामदनी बहुत बढ़ जाएगी।

बहुत से माननीय मदस्यों ने रेलवे बोर्ड को तोडने का सुझाव दिया है। मैं इतना कातिकारी सुझाव नही दुगा । लेकिन एक बात मैं कहना चाहता ह । श्राप अपने नैतिक प्रभाव से उनको यह प्रेरणा दे कि रेलवे बोर्ड के मैम्बर सैलन का जो इस्तेमाल करते हैं उसको तो कम मे कम त्याग दे। इतसे ग्रापका वराडों का कायद होगा। भगर उनको वातानुकृतित ग्रीर फर्स्ट क्लास के कम्पार्टमेट में तबदील कर दिया जाए सो उनके रख रखाव मे जो दानीन करोड रुपया सालाना खर्च होता है वह बच जाएगा। जब मत्री और प्रधान मत्री तक सैलन का इस्तेमाल नहीं करते है उनको ये नहीं चाहिये तो सोशलिस्ट भारत मे ग्राफिनर्स सैलुन पर जाये यह शोभा नहीं देता है। धाप उन से कहे कि वे ग्रपनी ख्रामि इसे त्याग दे। ग्रगर वे ऐसा कर देते हैं तो यह बहत ग्रच्छा होगा। ग्रगर वे इस के लिए तैयार न हो तो ग्राप दूसरा कदम उठाये भ्रार्थात् कम मे कम इतना तो करे कि उनको मना कर दे। रेलवे बोर्ड तोडने की बात मैं नही करता ह क्यों कि मैं जानता हु कि जब तक कोई दूसरी व्यवस्था नहीं होती है रेलवे बोर्ड को हटाना आसान काम नहीं होगा । मैं मत्री महोदय का कनफ़टेशन में नहीं लाना चाहता हूं जैसा उनका स्वभाव है उसी के अनुसार वे चले भीर सफ़लता प्राप्त करे।

इस से लेवर की भी समस्या है। मैं समझताहू कि यदि पडित कमलापति कियाठी जी से सूचियन के नोत खुना नहीं रह सके तो शावद ऐसा मंत्री उनको सल्खी नहीं मिल सकेवा। उन्होंने झाकर्ज की स्ट्राइक में जो सफलता प्राप्त की है मेरा क्याल हं उसी की वजह से सापको यह पद प्राप्त हुमा है भाग रेल मंत्री बनाए गए हैं।

श्रमिक भ्रदालत लेबर कोर्ट को लखनऊ से हटा कर बहुत दूर ले जाया गया है। उसकी भ्रोर भ्रापको ध्यान देना चाहिए। जब भ्राप हैडक्वार्टर पर फ़ैसला ले सकते हैं तो क्यो उनको बहुत फासले पर भ्रापने भेज दिया है।

एक शिकायत उपाध्यक्ष महोदय मेरी

श्राप मे है। तीन दिन के इतजार के बाद
मेरा नम्बर आखिर मे रखा गया धौर वह
भी तब जब बिलकुल श्राखिरी ममय श्रा
गया है श्रीर जब समय भी बहुत कम हो
जाता है। मैं शापकी श्राज्ञा की श्रवहेलना
नहीं करूगा। मैं श्रपने भाषण को बन्द करता
ह। बाकी सुझाव मैं लिख कर पडित जी को
द दूगा क्योंकि मैं यह चाहता हू कि वह
सफल हो श्रीर उनकी सफतला में ही हमारी
मफलता है।

श्री रामकंबर: (टोक) रेल बजट जो त्रिपाठी जी ने पेश किया है उस मे यात्री किराये नहीं बढ़ाये हैं। यह बात जरूर ग्रच्छी लगी है। लेकिन इसके दो कारण है। एक तो ग्राने वाले चुनाव मे ये फायदा उठाना चाहते हैं। ग्रार दूसरे यह कि इन्होंने पहले से ही किराए काफ़ी ग्राधिक बढ़ा दिए थे। भव सरकार सीधे दरवाजें में नहीं सप्लीमैटरी बजट के जरिए से बढ़ाना चाहती है ग्रीर वह तरीका निकाल लेती हैं।

तीसरे दर्जे मे जो यात्रा करते थे प्रव उसका दूसरा दर्जा कर दिया गया है। लेकिन उनको कोई लाभ नही मिला है कोई सहुलियते नहीं मिली हैं। आज भी इतना किराया देने के बाद भी उनको साई रहने के लिए जनह भी नहीं मिलती है। मेरा सुझाव है कि मती महोदय भपनी भोर से इस बात का सर्वे करायें कि किन किन देनों में अधिक भीड़ होती है भौर किन किन में कम। कई ट्रेनों में बहुत ज्यादा भीड़ नहीं होती है जेकिन कुछ ऐसी हैं जिन में सैंकिड क्लास का किट लेने वालो को स्थान नहीं मिल पाता है और 25 प्रतिशत के करीब लोगों को घर वापिस लौट जाना पड़ता है। वे गाड़ी में चढ़ नहीं पाते हैं। ऐसी गाड़ियों में जिन मे इतनी भ्रधिक भीड़ रहती है वह कुछ व्यवस्था कर दे अर डो सके तो एक गाड़ी उन लाड़नो पर नई चलना दे।

राजस्थान को जब से भारत ग्राजाद हमा है कोई रेलवे लाइन नहीं दी गरे है। जितने भी बजट भाषण हए है उन मे यही कहा जाता रहा है कि रेलों का देश में जाल बिछा दिया जाएगा । राजस्थान पिछडा हमाप्रदेश है। उस पर केन्द्र क कर्जाचढा हम्राहै। इसको वह म्रदानही कर पारहा है। इसलिए केन्द्र को च हिये कि जिस राज्य मे विशेषकर पानी का सभाव रहता है और ग्रन्य कारणो रे प्रकार क स्थिति हमेशा बनी रहती है उस राज्य के उन इलाको के प्रति सरकार की पूरी जिम्मेदारी विकास करने की होनी चाहिए। राजस्थान में विशेष कर जो पहाडी इलाका है वहा खनिज पदार्थ बहुत ज्यादा मिल सकते है ग्रगर ग्राप सर्वे कराये तो । उनकी स्रोर स्राप का विशेष घ्यान जाना चाहिए ।

मेरा निर्वाचन क्षेत्र टाक है। बहुत लम्बे ग्रसें से मैं माग करता ग्रा रहा हू टोक हैडक्वार्टर को रेलबे लाइन से जोड़ ने की लेकिन उस पर कोई ध्यान नही दिया गया है। पिछले पच्चीस साल से उसकी उपेक्षा हो रही है बहा पर पिछले दो तीन साल से चार पांच करोड़ रुपए की लागत से एक चमड़े का कारखाना भी स्वापित हो गया है। मेरी प्रावंना है कि टोंक हैडबार्टर को ग्राप

रेलवे लाइन से ओड़ दें। मैं भाशा करता ह कि व्रिपाठी जी इस बात की भोर भ्रवश्य ध्यान देंगे।

Rly. Budget-

Gen. Dis.

मेरा निर्वाचन क्षेत्र ग्रस्सी तब्बे किलो-मीटर का है। टोडा रामिसह जाने वाला 80,90 किलोमीटर रेलवे लाइन का एक टुकड़ा है उसमे काफी स्टापेज उटा दिए गए हैं। पहले दो ट्रेने चलती थी—एक सुबह ग्रीर एक णाम। ग्रब एक ही ट्रेन चलती है।

मेरा निवेदन है कि ग्रगर उन तमाम स्टापेजो को खम कर दिया गया है ग्रौर उम ट्रेन को बन्द कर दिया है तो यह वज्ञ की जनता के साथ ग्रन्याय होगा। मेरा निवेदन है कि दोनो ट्रेनो को चलाने का ग्रादेश प्रदान करे ग्रौर कुछ स्टापेज भी दे। 15.22 hrs.

SHRI CHAPALENDU BHATTA-CHARYYIA (Giridih): Sır, I certainly welcome the Railway Budget. This budget comes as an aftermath of the railway strike. There was the demand of Rs. 450 crores by the railway employees As a consequence of the strike about 30 per cent increase in passenger fares and freight raies have been imposed. The point which requires examination is this. We have to ask ourselves the question whether we have not reached the point of diminishing returns in the matter of increasing fares and freights. Sir, I come from a coal-bearing region and in the context of the energy crisis. I would submit, we should have an energy budget because that will put a stop to many of the irrational uses of energy Rs. 300 worth of coal is brought from Bihar to Delhi by each truck by spending Rs. 300 on diesel alone. Can we afford such irrational use of energy? The Railways cannot escape their primary responsibility. They should provide rakes so that all these long distance hauls are made by Railways from these coal-bearing areas, of Bihar, of Bengal and Madhya Pradesh. After all, this will lead to[Shri Chapalendu Bhattacharyyta] fuel economy in the family budgets; it will also lead to saving of foreign exchange in regard to useless diesel consumption, and also increase the earnings of the railways themselves, in regard to movement of coal and other things.

We have to move 135 million tonnes of coal by end of the fifth year. On the basis of past performance, I am afraid, the logistics of the rail movement of coal will strangle the future expansion in coal output. Regarding availability of wagons and movement of coal for the present the position has improved and I congratulate the Railway Minister for this improvement in the position But unless you look ahead the position is going to deteriorate in the coming years Let us build up for tomorrow, for next year and for the year after that. In that connection I had suggested doubling or electrification of line from Ramgarh to Pathardi via Bokaro and Chandrapura. A line should link Gomoh with Giridih and Madhupur with Mandar Hill, so that there would be a direct line from Rourkela to Bhagalpur. So coal can be moved to the Ganges front and from there towed by barges and boats to Banaras Gocakhpur and Azamgarh.

I make this demand for my constituency. This is regarding 103 Up and 104 Down trains. The late Shri L. N. Mishra had agreed on 25th December 1974 that the train would be stopped at Madhupur. I request the Railway Minister to give effect to his assurance.

Assansol to Kiul is Illserved by a passenger trains. The industrial centres of Chittaranjan and Giridih and Santal Pargans—one of the most backward districts—are the regions which require more passenger service. So, this stoppage is a must.

MR. DEPUTY-SPEAKER: Why not pass on these things to the Minister? Let him reply on Monday.

SHRI CHAPLENDU BHATTA-CHARYYIA: A fast day train from Ranchi to Patra via Muree is extramely necessary. There should at least be three extra bogies attached at Muree to serve the Bokaro Steel city. Chandrapura and Dugda. The railway lines in Chandrapura and Dugda have served the organic unity of the villages on the one side with industrial complex on the other. I only suggest that a public railway overbridge be put in Chandrapura-Dugda so that not only the vegetables but, more important, the people there can carry the dead to Damodar river without having to wait for six hours to eight hours at Dugda station, because of railway shunting and movements.

The computer unit at Mughalsarai has been shifted to Banaras. This is a wrong step. The shunting of wagons will be jammed and there will be a bottleneck of traffic with the consequential drop in the operational efficiency of the railways without on the spot monitoring.

Lastly the Jayanti Janta Express train upto Patna is fully-crowded After that, it goes almost half-empty I would suggest that the train should be split up at Mokomah—one section should go to Samastipur and the other to Assansol—as this will result in full utilisation of the passenger capacity.

श्री चिरजीव शा (महरमा): उपाध्यक्ष महोदय मैं सर्वप्रयम श्रपने श्राहरणीय नेता स्वर्गीय रेल मंत्री लिलत वाब् को श्रद्धांजलि श्रपित करना चाहता हूं। मैं वर्लमान रेल मंत्री श्री विपाठी जी को भी श्रस्यवाद देता ह जो उन्होंने इस रूप में बजद प्रमृत किया है जिसकी सब वर्गों की श्रोर में सराहना की गई है। मैं उन्हें इसलिये भी श्रस्यवाद देता हूं कि उन्होंने यह पदभार ग्रहण करने ही यह घोषणा की है कि स्वर्गीय सलित बाबू ने जो घोषणा की थी, जो श्राष्ट्रवासन दिया था उस की वह भरमक पूर्ति करेंगे। इसका नात्पर्य यह हुआ कि देश के पिछड़े क्षेत्रों में रेल मार्ग के विकास का उनका जो वृष्टिक्रीण था उसका पूरी तरह पासन किया जायेगा।

Rly. Budget-

Gen. Dis. मैं बिहार के सब से पिछड़े जिले सहरसा की भोर मंत्री जी का ध्यान ब्राकुष्ट करना चाहुँता हुं। इस जिले में झभी तक लगभग 125 किलोमीटर ही रेल-लाइन की व्यवस्था हो संकी है। एक सम्पूर्ण जिले मे इतनी कम रेल लाइन की व्यवस्था कितनी खेदजनक है यह सहज में समझा जा मकता है। धत मैं यह साग्रह करूगा कि मचेपूरा-सिधेश्वर और सिमरी-बंध यारपूर से बिहारीगज रेल साइन को बिछाने के लिए जो सर्वे हो चुका है ज़ंसे जल्दी से जल्दी कार्यान्वित किया जाये। साथ ही हमारे ललिन बाब ने घोषणा की थी कि निर्मली और मरायगढ राघोप की पूरानी रेल लाइन को मिलाने के लिये कोमी पर पूल बनाया जायेगा. शायद उमका भी सर्वे हा चुका है। मैं श्रापके माध्यम से रेल मती मे भाग्रह करूगा कि उस पूल का बनान की शीद्मातिशोध व्यवस्था की जानी चाहिये। मैं यह भी निवेदन करना चाहगा कि उस क्षेत्र **के भ्राम** लोगो की भावना का भ्रादर करते हुए उस पूल का नामकरण ललित मन् किया जाना चाहिये ।

हमारे कुछ मिलो न पहले भी निवेदन किया है इस हाउस में, कि रेल भारत का नाम लित बाब के नाम पर रखा जाय । यह भी उपपुक्त होगा चुकि लिलन बाबू के रेल मन्नी रहते, उसी कार्यक्रम के सम्पादन मे उनकी हत्या की गई है जब कि वे ब्राडगेज लाइन का उद्घाटन करने समस्तीपुर गये थे। इसलिये यह उपयक्त होगा कि रल भवन का नाम लित नारायण रेल भवन किया जाये ।

उपाध्यक्ष महोदय, ग्रभी दा राज पहले माननीय मदस्य श्री जनेश्वर मिश्र ने ग्रौर माज माननीय मदस्य श्री कछवाय ने दिवगत सित **का**ब्रपर ग्रनगंस प्रहार करन का प्रयास किया है। उस रोज श्री जनेश्वर मिश्र ने कहा कि ललित बाब के भतीजे की शादी मे किसी गसत बादमी ने एक अम्बेसेडर कार दी। यह गलंत बात है। प्रभी न उनके भतीजे की शादी हुईं है भीर न इस तरह की कोई बात है। इस तरह का गलत-प्रचार करने का न्या मतलब है ? लगता है कि ललित बाबू माज भी उन लोगों के लिये हौना बने हए हैं। इन लोगो को डर है कि सायद ललित बाब पून. बापिस न मा जाये। ये विरोधी पार्टी र हमेणा उनके दृढ ग्रांर लोकप्रिय नेतृत्व मे पिटती रही है इसलिये ग्राज भी उसी का डर इन लोगों को बना हमा है और उसी भय भौर मातक मे प्राये दिन इस तरह की बेव्नियाद भीर भनगंल प्रलाप करते रहते है। सारा मदन ग्र मम्पूर्ण देश जानता है किइन लोगों ने लिलित बाब का चरित्र-हमन करने के लिए जा सदन में स्नार बाहर भी कूप्रचार किया था उमी के फलस्वरूप उनकी हत्या हुई ऐसा हम सभी लोग, सारा देश मानता है। ये लोग ग्राज भी वैसा ही प्रचार कर रहे हैं। उनमे साधारण शिष्टाचार और मानवता भी बाकी नहीं रह गयी है। यह हम लोगों के मिष्टाचार सभ्यता के खिलाफ है कि मृत व्यक्ति पर निराधार ग्रीर गलत लांछन लगाये जाये । जिलत बाब हमारे एक कर्मठ नेता थे। उन्होंने जान की बाजी लमाकर रेली का ग्रीर देश के ग्रन्थ क्षेत्रों में भी काम भागे बढाया है यह मर्व विदित है। आज भी इन विरोधी पक्षों का ऐसे महान नेता पर धनचित भीर निराधार लाछन लगाने के समय खद शर्म भानी चाहिये । भाज तो लिनित बाबू नहीं रहे जो इस तरह के मिथ्या भारोप का मदन में जवाब देगे या खण्डन करेगे। फिर इसका तात्पर्य क्या?

Rly. Budget- 294

Gen. Dis.

MR DEPUTY-SPEAKER: We have crossed 3.30 P.M. and we are to take up Privata Members' Business. I have two more names from the Congress benches If you agree, I will give them five minutes each and after that I will ask the Minister to begin his speech.

SOME HON. MEMBERS: Yes.

VENKATASUBBAIAH SHRI P. (Nandyal): Mr. Deputy Speaker, Sir, [Shri P. Venkatasubbaiah] the Railway Minister has presented his budget and he has succeeded one of our illustrious Ministers, Shri Lalit Babu. Shri Kamlapati Tripathi, who is a veteran administrator, will bring to bear upon his administrative capacity on the efficient working of the railways.

Sir, I will be failing in my duty if I do not pay my compliments to his junior colleagues who have been manning this Ministry with efficiency and promptness. In his address, Shri Kamlapati ji, speaking on labour relations said:

"I firmly believe that only an enlightened management evokes the best response from its employees.. Well-being of the staff forms a corner stone of this policy."

Sir the railways are a sprawling They are having 1.5 million giant. employees working in all the railways and it is but necessary that there is a comraderian cordial relation established between the management and the employees. In this connection would like to bring to his notice that he must make a special effort to give incentive and encouragement to such of the railwaymen who stood by the nation at the time of gravest provocation at personal risk That will give encouragement and a sense of dedication for efficient working of the railways.

Secondly, the South-Central Railway recently made a resolution asking the Government to entrust them the distribution of essential commodities and they said they will run it on 'no-profit-no-loss basis'. The prices of commodities have gone up. life of an ordinary railway employee has become very miserable. So, would like to appeal to the hon. Minister that he should ponder over this and have a dialogue with the State Government to see that fair price shops are established as many as possible, and that they are entrusted to the railway employees so that they may run them to the advantage of the, railway employees.

Then, Sir, I would speak about the recruitment of scheduled castes and scheduled tribes. In the same speech, Shri Kamlapati Tripathi has said:

"Similarly, the present policy of the Government to give special encouragement to scheduled castes and scheduled tribes in recruitment and promotion will continue to be followed with vigour."

Sir, I have to say with great regret that this is observed more in breach. I have known many cases, I have dealt with them personally, where the attitude has changed towards recruitment of these unfortunate people who have been copressed and depressed for long. Sir, the hon. Minister should pay special attention to these factors and see that this reservation ratio is implemented scrupulously. He should look into this matter.

Then, Sir, about new railway lines in backward areas. Sir, I have come to Parliament in 1957. From that day onwards, I have been pleading for laying of some railway lines in Royalaseema area, in my area and it has taken 19 years for the Government to come forward and plead paucity They wainted for 19 years, they wanted the strike to take place and they wanted the Railways to run in the red to give me the ceply that because of paucity of funds, railway lines have not been laid. When the East India Company running the Railways in Madras, they ordered for a survey in regard to laying of a line between Nandyal and Erragudipad. I have been pleading on and on that the survey in regard this line be taken up, but nothing has been done. So is the case with regard to conversion of many metre gauge lines into broad gauge lines. instance in regard to the Dronachalam-Guntur line, I have been pleading that a survey should be made Nothing has been done. I would only plead with the hon. Minister that he should take these factor, into consideration.

297

I have also been pleading for the feorganisation of the South Central Railway zone so that there will be a r tional reorganisation, Sir, about this Ribinagar-Nadiguda, I would say that scant allotment has been made in spite of the fact that the foundation stone for this line was laid by the Prime Minister If you allot Rs. 50 lakhs out of a total outlay of Rs. 15 crores, it will take more than 30-40 years to complete this project. Why should there be scant allotment? The same is the case with regard to the Madras-Vijayawada electrification scheme. Shri Hanumanthaiya complained the other day that the amount that has been allotted to Southern Region is being diverted to North, I do not want that such mis-apprehensions should be allowed to be carried on by Parliamentarians from the South and I would request Kamlapati Tripathi to look into this matter and see that there is a sort of rational distribution.

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): I have look into this This is not correct

श्री नरेन्द्र सिंह विष्ट (ग्रन्मोडा) उपाध्यक्ष महोदय, मैं श्रापका ग्राभारी ह कि ग्रापने मुझे रेलवे वजट पर बोलने के लिए थोडा वक्त दिया।

सर्वे प्रथम मैं मत्री महोदय को धन्यवाद देता हूं कि उन्होंने इस साल रेल बजट को बहुत कामयाब बनाया जिसकी सराहना केवल ट्रेजरी वैचिज से ही नहीं बल्कि प्रपोर्ज शन से भी हुई है। खास कर इस साल उन्होंने भाडे में इजाफा नहीं किया, उसकी चारो तरफ काफी प्रशंसा है। स्ट्राइक में जिन लोगो ने बायलेस से काम लिया या सेवोटेंज किया उन के भ्रालाबा भ्रन्य रेलवे कर्मचारियों को फिर से नौकरी में ले लेने का ग्राश्वामन भी मत्र, महोवय ने दिया है। उसकी भी चारों नःफ बहुत सराहना की जा रही है।

समय कम होने से मैं सारांश में अपने क्षेत्र की कुछ बातें मंत्री महोदय के सामने रखना चाहता हूं। मैं आशा करना हूं कि वह उनकी तरफ ध्यान देंगे।

उनके बजट से कहा गया है कि जो पिछडे क्षेत्र हैं उनके उत्थान के लिए जहां मीटर गेज लाइन है उसको ब्राइगेज मे बदला जायगः । तो मै चाहता ह कि जो रामनगर, काठगोदाम, टनकपूर लाइन जाती है वह मीटर गेज लाइन है, बहुत पूरानी है, भंग्रेओं के जमाने से चली ग्रा रही है। उसे भी वाडगेज लाइन बनाना चाहिये जैसे कि देहरादून में है। रामपुर से काठगोदाम तक जो लाइन है उसका तो उद्घाटन भी हो चुका है। मैं ग्राशा करता ह कि उसको शी ब्राति-शीध्र कार्यान्वित किया जायगा । टनकपूर से बागेश्वर तक की रेलवे लाइन के लिए भी बहुत सालों से चर्चा है। इस इलाके में बहुत खनिज पदार्थ हैं। पिथीरागढ़ भीर टनकपूर मे काफी मैं।नेसाइट की माइन्स हैं. श्रीर भी माइन्स हैं, तो इस क्षेत्र में भी जैसे शिमला के लिए पर्वतीय क्षेत्र ३ रेल की लाइन बनी है ऐसी ही यहा भी बनाई जानी चाहिए।

जैसे सभी बहुत से मित्रों ने कहा है कि शेड्यूल्ड कास्ट ऐड शेडयूल्ड ट्राइक्स को रेलवे के सन्दर नौकरी में लिया जाना चाहिए, ऐसे ही पर्वतीय क्षेत्र जो कि पिछडे हुए भ-भाग है, वहा के लोग भी बहुत कम रेलवे में हैं, उनकी तरफ भी सरकार को ध्यान देना चाहिए।

मैं एक नया मुझाव देना चाहना ह जिस पर कि शिया में भी प्राोग हो चुका है। रेलवे लाइन के दोनों तरफ़ जो खाली जमीन पडी हुई है, वह खेती के लिए लीख पर दी जा सकती है। उसमें काफ़ी खेती हो सकती है। बरेली से टनकपुर की लाइन में इसका प्रयोग भी किया गया है भीर वह काफी सफल हमा है।

[श्री नरेला सिंह विष्]

Rly, Budget-Gen. Dis.

बरेली से टनकपुर को जो लाइन काती है उस पर वो माड़ियां चलती हैं उनकी हालत बहुत खराब होती है। उन मे पखा, पानी बिजली कुछ नहीं होती। वेटिंग रूम्स भी नहीं हैं। इस तरफ भी ध्यान दिया जाना चाहिए और उस मे सुधार लाना चाहिए।

सीमेट, लोहा, खनिज पदायं, फरिटलाइजर धादि विभिन्न सामान जो होने हैं उनके जल्दी से जल्दी ट्रांसपोर्ट के लिए पूरी व्यवस्था होनी चाहिए। घाज रेलो मे डकैतियां और चोरियां बहुत हो रही है, उनको भी वन्द करने के लिए सख्त उपाय करने चाहिए। हडताल धारो न हो, कर्मचारियो को मुविधा मिले इस तरफ भी ग्रापका ध्यान जाना चाहिए। गाडिया लेट चलती है, समय की पाबन्दी नहीं होती। इसे भी ठीक किया जाना चाहिए। गावियों के खाने पीने की व्यवस्था बहुत ब्री है। उसके उपर भी मत्रो जी ग्राप भागा ध्यान दें।

श्री झानेश्वर प्रसाद यादव (किटहार)
उपाध्यक्ष महोदय, मैं माननीय रेल मत्री जी
का श्रीभनन्दन इसलिए करता ह कि इन्होंने
यात्रियों के किराये में वृद्धि नहीं की है।
लेकिन साथ साथ माल भाडे गें वृद्धि कर के
उपभोक्नाश्रों को श्रीर ग्राम जनना को थोडी
स किरनाहयों में उन्होंने जरूर डाल दिया
है।

मैं रेल मही महोदय का ध्यान आकृष्ट करना चाहना ह कि 1971 में इसी सदन में मैंने प्रस्ताव किया था कि बगैनी से कटिह र तक मीटर गेज को बाड गेज में परिणत किया जाय। उस समय मुझे उत्तर निना था कि ब राबंकी से समस्तीपुर तक बनन के ब द बरौती से कटिह र तक बाह गेज कर दिया ज्यासा। उसक सर्वेक्षण भी किय जा चुक, है। लेकिन इस बजट में उसके लिए कोई प्रावधान मुझे देखा को नहीं मिल रहा है। मैं चहुगा कि बरौनों से कटिह, र तक बाहगेज लाइन बन ई जाय।

दूसरी व त--में महनतीय संसी जीतका व्यान केज्यल लेबर की तरफ दिलाना चाहता है। बार बार इस सदन में मैं कैंब्रसल लेबर के बरेमे जराबर प्रक्त पूछता रहा हं। लगभग 4 लाख से ऊपर लोग कैज्ञाल लेवर में क.म कर रहे हैं। खास कर के पूर्वोत्तर रेलवे के समस्तीपुर डिबीजन में म।नसी ग्रीर थाना बीहपूर मे कैज्यल लेखर के साथ सह यक अभियतः बहे ही बरे तरीके से व्यवहार करते है। जो लोग काम करते हैं उनको, बुटा, देते, हैं । फिर, मधे सोगों, को, स्पये लेकर उनकी जगह रखते हैं। मैंने भ्रमी दो दिन पहले प्रश्न किया था तो उपमंत्री श्री बटा मिह का उत्तर ग्राया कि जी नहीं, इस प्रकार की कोई बान नहीं हो रही है। पुराने लोगों के स्थान पर नये लोगों को नहीं लिया जा रहा है। मै पूरी दढ़ता के साथ भोर विश्वासपूर्वक कहता ह कि समस्ती र सब-डिवीजन मे जो पूर्वोत्तर रेलवे का है उसमे माननी और थाना बीहपूर मे महायक म्रभियन्ता न कैंब्रमल लंबर के माथ जा धाधली को है उस की जाच की जाय। कामेण्वर सादव तथा 6 ग्रन्य व्यक्तियो को जिनका स्वेत मिल गयाथा, फिर बैडा दिय गय ग्रीर कें तथात नेबर में बदल दिय गय ।

बरोनी से लेकर इत ाह फास्ट पैसेजर जा ज तो है जिसे आजकल टलाहाबाद एक्सप्रेम कहा जाता है उसे बरोनो से कटिहार के बीच करीब करीब सभी जगह ठहराने की व्यवस्था हो गहें है लेकिन पसरहा और खरिक ये दां स्थान बच गथे हैं जहा यह नहीं ठहरती हैं। लोग चाहते हैं कि एक्सप्रेस का किराया देना पड़े तो वह दें तो लेकिन गाडी इन स्थानो पर खडी होनी चाहरू ।

जहा से मैं भाता हूं नारायनपुर स्टेशन वहा पर वृक्तिग अच्छी होती है, रेलवे की भासदनी भी अच्छी होती है, वहा से अख्त इत्यादि सिलीयुड़ी को भेजी अध्ये हैं। लेकिन 301

बहां पर वैद्याली एक्सप्रैस को उहाराने की आज तक व्यवस्था नहीं हुई है। मैंने बार बार मींग' की हैं, कई' बार रेंत मंत्री को जिजा, लेकिन उसके अगर व्याल नहीं दिया गया।

मन्त में मैं केंबल यह कह कर समाप्त ककंगा कि स्वर्गीय लिलत बाबू ने बिहार के पिछड़े हिस्से में रेलबे लाइन बिछाने एवं रेल उद्योग के विकास के लिए जो कुछ आप्रवासन दिया था मैं चाहूंगा कि वर्तमान रेल मंत्री श्री त्रिपाठी जी उन आप्रवासनों को पूरा करें ताकि बिहार की 6 करोड़ जनता उनका हृदय से अभिनन्दन करे। इन भावनाओं का आदर करते हुए आप मेरे मुझावों पर उचित कार्यवाही करेगे यह मैं आगा करता ह।

SHRI CHINTAMANI PANIGRAHI (Bhubanshwar): I am grateful to you for allowing me in two or three minutes to bring forward two or three points. I am glad that the Railway Administration under the leadership of our able Minister had been able to bring forward a kind of confidence and hope in the minds of the people.

Firstly, I may point out that though money has been deposited for the Paradip port railway system, the work has not yet been started. I request that work should be started Khurda Road is a division. There are 14,000 railway employees there and in the divisional headquarters, for the last many years they are trying to have a Central school for the education of their children and the Railway Board had taken up the matter with the Ministry concerned; it was hoped that the school would be opened in April. I am sorry to say that that work has not yet been taken up. Work on this should be expedited so that the employees do not suffer for want of this facility.

The next point is about Jankhpura-Banspani line. It is regiettable that the promise made had not been kept up. The locational survey had been completed. But no amount had been provided in this year's budget taking up its construction work. As least a few crores should be sanctioned so that construction work could be taken up, so that about 2,000 workers who had been retrenched in Paradip port after its completion could be The hon. absorbed in this work. Minister, while he was in charge of Transport and Shipping portfolio, helped in the development of Paradip to come up; I request him to extend similar help so far as Orissa's railway development is concerned.

Rly. Budget-

Gen. Dis.

should pe linked Coastal Orissa with western Orissa. There are projects: Jankhpura-Banspani, Talcher-Sambalpur link, Khurda Road-Phulbani via Bolgarh, Begunia, Nayagarh and Daspalla I have no time; otherwise I would have explained about these projects in some detail. Ortesa requires another division because the railway lines are expanding. In the Rourkela sector there should be another Division. The South Easterr railway zone is becoming unmanageable. The South-eastern railway zone should have another zone called the coastal railways zone so that parts of Andhra, Orissa and Madhya Pradesh can form one compact zone. headquarters might be located in Orissa or in any place the Railway Administration decides.

MR. DEPUTY-SPEAKER: The hon. Minister.

रेल मंत्री (आ कदलारिन त्रिपाठ.): उपाध्यक्ष महोदय, मै आपका बड़ा क्रुपक हूं कि आपने मुझे इस बहस का उत्तर देन का अवसर दिया ।

MR DEPUTY-SPEAKER: The Hon. Minister may continue on Monday.